

सभापति महोदय : प्रस्ताव प्रस्तुत हुआ। प्रश्न है: "कि यह सभा गैर-सरकारी सदस्यों के विधेयकों तथा संकल्पों सम्बन्धी समिति के उनहतरवें प्रतिवेदन से, जो 2 दिसम्बर, 1970 को पेश किया गया था, सहमत है।"

The motion was adopted.

RESOLUTION *Re.* PRICES OF
ESSENTIAL ARTICLES—*Contd.*

सभापति महोदय : अब हम श्री इन्द्र-जीत गुप्त के प्रस्ताव पर विचार आरम्भ करते हैं। इसके लिये दो घण्टे का समय निर्धारित हुआ है। श्री इन्द्रजीत गुप्त एक मिनट ले चुके हैं, अब वे अपना भाषण प्रारम्भ करें।

SHRI INDRAJIT GUPTA (Alipore): Mr. Chairman, Sir, through this Resolution, I want to draw the attention of this House and of the country at large, to an issue which is assuming alarming proportions and which, in my opinion, next only to the question of Unemployment, is likely to have revolutionary repercussions in this country, both social and economic, unless some drastic measures are taken to solve this problem.

Sir, the fact that prices are rising and rising alarmingly, I don't think, is disputed by any body now.

Although the attitude of the Government in the past has been one of complacency and they have tried to give this House and the country various types of assurances which have all proved to be completely futile, within a few months of their having been made, now, however, it is admitted on all sides that a very very serious situation has developed; and Mr. Chavan has recently told the other House that in the year ending the 16th May, 1970, the index of whole-sale prices has gone up ≥ 7.6 per cent, compared with the corresponding period last year.

These dry statistics and figures do not really portray the reality of the suffering which the common man and the poorer groups and the lower income groups in this country are suffering from, as a result of this price inflation.

I may also mention one thing which Mr. Chavan did not mention, that in the 8 year period, from 1961-62 to 1969-70, the same index of whole-sale prices has gone up by 71.5 per cent, which means, roughly speaking, that during these 8 years, the value of the Rupee has gone down up about 42 paise. The value of that one Rupee of 8 years ago, is now not more than 58 paise. Now, this does not of course seem to worry the Government very much.

I find here that only last May, when this subject was being discussed in this House, at that time, the Minister of Supply and the Minister of State in the Ministry of Finance, Mr. Khadiolkar, in the course of his remarks said:

“ . . . Because of the nationalised banks in our control, it has become possible for the Government to exercise certain amount of vigilance, because, in our trading circles there is a bad tendency a sort of traditional thing, to corner things, by getting more credit from the banks.

The banks have exercised vigilance and control. That is what he told us. He went on to say:

“The present time is a bit fortunate because by and large the foodgrains position is very satisfactory. Also, this was possible because of certain watchful measures regarding fiscal matters and controlling credit mechanism that we adopted not to give scope for anti-social speculative activities. Because of these things, prices have remained more or less stable.”

This is what Mr. Khadiolkar said last May in this House. And, Sir, much more recently, in August, just 4 months ago, Mr. Chavan has assured the House:

“It will be our duty to see that the poorer sections of society are not put to

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any difficulty. So, as far as essential commodities are concerned, we have to be very watchful to see that the prices remain stable as reasonable as possible."

All these platitudes, complacent utterances and assurances have been rendered completely futile during the last two or three months by the galloping spiral of prices which we see now before us.

This wholesale index, as I have just mentioned, does not reflect at all the actual rise in the retail prices which the consumer has to pay, because as we all know, by the time these articles of common consumption reach the actual man at the bottom, the consumer, the prices go up several times more. Everybody knows that whereas the wholesale price index in November, 1970, that is, last month, compared with that in November, 1969, states that food articles had gone up by 6 per cent, manufactured articles by 7.8 per cent and industrial raw materials by 11 per cent, nevertheless, the fact of the matter is that the retail prices prevailing in the day-to-day market show a much more aggravated trend.

There are figures on record to show that in fact while the combined index of food articles wholesale shows a rise of only 6 per cent, in the market today, during the last one year, in the case of edible oils, it has gone up by 16.3 per cent, of milk and milk products by 14.2 per cent, of fruit and vegetables by 13.8 per cent, of coffee by 40.7 per cent, of potatoes by 64 per cent, of onions by 17.4 per cent, of banans by 16 per cent and so on. This list can be prolonged endlessly and these figures are not disputed, I think, by the Government at all.

We have to try to find out why this is happening. This is as far as food articles are concerned. Over a wide range of manufactured articles also, we find that the respective industries are pressing the Government hard. I do not think that the hon. Minister is very much interested in this, because I find him talking to a Minister and some other Members. May I request him, through you, Sir, to pay a little more attention to what I am saying? I find that Shri

Vidya Charan Shukla is having a private conversation with Shri N. K. P. Salve, Shri Raghuramaiah and some others. . .

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): We were talking about the hon. Member's resolution.

SHRI N. K. P. SALVE (Betul): This is very unfair. We were talking only about his resolution.

SHRI INDRAJIT GUPTA: How can they talk about my resolution when they do not hear me?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): We have both a mouth and an ear.

SHRI PILOO MODY (Godhara): What about something to connect it, that is, the brain? That is missing.

SHRI INDRAJIT GUPTA: Government are always seeking to explain away these price rises in one of various traditional ways. One is that of blaming the workers and the farmers for not producing enough or of blaming the industrialists for asking for higher prices, and they do not admit that there is anything wrong with their own policy as such. I find here that Government are themselves directly responsible—I am talking only about the very recent period—for encouraging and instigating and approving price rises at the merest pressure exerted on them by certain industrial groups.

For example, from 20th July this year, it was the Government which sanctioned increases ranging from 4 per cent to 11 per cent in the selling prices of soaps of all kinds. They said that it was due to shortage of tallow. Something is always cooked up, some excuse or the other, and immediately the soap manufacturers came to the Government, and Government agreed that toilet soap, laundry soap and carbolic soap prices should be put up, and in the market, the prices which the consumer actually pays in the retail shops are much more than the

prices which are sanctioned. On 23 June this year, they put up the price of groundnut oil for the fourth time. In the course of a year, groundnut oil prices have been revised four times. This was sanctioned by Government. The prices of electric fans, ordinary ceiling or table fans, have earlier this year been put up with the approval of Government to a selling price which leaves a margin of profit over the cost of production of anything from 50 to 60 per cent to the manufacturers. Why have they done this? The cost of production of a fan is nothing very great nowadays. We know how much it is. A fan which costs Rs. 30 or Rs. 40 to manufacture is being allowed to be sold by Government in the market at anything between Rs. 125 to Rs. 130.

As far as cloth goes, it is better I quote the scripture and not myself. Here is the Financial Correspondent of the *Statesman* who on 24 November had pointed out that piece goods prices are at present 12 per cent higher than they were a fortnight ago and show an average increase of nearly 25 per cent over those at this time last year. This is about coarse cloth. Why is it happening? The Correspondent has got a very interesting explanation to give. He says:

"It may be noted that the mill is required to produce a certain proportion of controlled cloth and is liable to pay a penalty on the shortfall of output of this category. But at current prices, the mills find it remunerative to pay the penalty and not produce the controlled cloth."

They rather prefer to pay the penalty and go on producing the higher-priced varieties, finer cloth, on which they can make a profit. There is a shortfall in the production of the cheaper varieties and the price of that goes up too. This is what the *Statesman* says.

Only yesterday in the other House, Shri B. R. Chavan, who is in the House now, said in reply to a question something which makes me apprehend that perhaps a rise in the prices of petroleum and petroleum products is also in the offing—very soon—because he has taken pains to say that a further rise in the prices of these products is not ruled out. It is under consideration.

THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND

CHEMICALS, AND MINES AND METALS (SHRI D. R. CHAVAN): I am sorry my hon. friend has not properly understood what I said. He can refer to the proceedings. What I have said has not been correctly reported in the press. I said the matter is under examination and no decision on it has been taken. If somebody reports my observations wrongly, I am not responsible for it.

SHRI INDRAJIT GUPTA: He has not ruled out a price rise.

SHRI D. R. CHAVAN: I said the whole matter is under examination.

SHRI INDRAJIT GUPTA: It is under consideration.

SHRI N. K. P. SALVE: Does he know the petrol price at least today? Yesterday he said he did not know. Does he know today?

SHRI D. R. CHAVAN: When an hon. friend asked me yesterday, I said 'You know and I know'. He said 'I do not know; you tell me.' I said: 'I also do not know'.

SHRI INDRAJIT GUPTA: Two foreign oil companies, Barmah-Shell and Caltex, have come forward to demand from Government an increase in price; they say that because the Government of Iran in Iran has increased its tax on crude oil, this crude being used by them in their refineries in this country, they should be permitted to pass that on to the consumer. Here not only in Barmah-Shell and Caltex refineries, but at Cochin also they use crude from Iran. They have also approached Government. They will have to pay in Iran 7 cents or so more. They want to pass that on to the consumer here. The Minister has only corroborated what I said. He said the whole matter is under consideration.

SHRI D. R. CHAVAN: Under examination.

SHRI INDRAJIT GUPTA: He has not rejected it.

Therefore, in all these aspects, as I was saying, whether it be soap or groundnut oil or petroleum products or electric fans or cloth or any such thing, Government cannot stape its responsibility. It has every time succumbed to the pressure of the owners.

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Now the steel people are coming forward to ask for a price rise because of a wage rise for steel workers. The colliery-owners have come forward to say that they have to pay higher bonus or dearness allowance to the workers. Therefore, immediately prices must be put up and passed on to the consumer, as though they have got no margin within their profits, no cushion, to absorb any part of this increase and everything must be passed on to the consumer. Therefore, what I wish to say is that, apart from this aspect of the Government's policy, that is sanctioning price increases whenever demanded, the root cause of the whole thing is non-productive or unproductive expenditure of the Government. The Minister will come forward to say that wages, dearness allowance and so on of Central Government employees, which are revised from time to time, constitute and important part of this non-developmental expenditure. Only recently a paltry amount of interim relief per head was given to the Government employees, but it is shown as a big amount of Rs. 106 crores per year to be paid by the Government. I say with all sense of responsibility that as far as the Central Government employees are concerned, they do not want your dearness allowance or interim relief, but will you open fixed price shops for your Central Government employees where standard articles of every day consumption can be supplied to them at fixed prices? But that will not be done I know.

The strangest thing of all is that we were always told that if production went up, prices would come down. But the paradox of the present situation is that we have had four bumper harvests in a row in four successive years, and still prices have not come down. Even the *Times of India*, a paper which I think cannot be accused of being leftist, writes on the 14th November thus:

"The irony of it is that the price spiral continues to climb inexorably despite four bumper harvests in a row. The Government has been trying to restrict deficit financing to the Rs. 225 crore limit set in the Budget this year. But the effect of this on the price level has been largely off-set by a very large increase in Bank credit to trade and small scale industry."

Of course, the *Times of India* would complain

about the small scale industry getting credit. That we understand. That is their slant. The paper continues:

"Likewise, the benefit flowing to the rural poor from the sharp fall in prices of bajra and other coarse grains have been largely neutralised by the spurt in the prices of kerosene, cooking oil, spices, tea and cloth. In fact, the all-India consumer price index for agricultural workers rose by 7.2 per cent between December 1969 and July last (1970) compared to an increase of only 6.3 per cent in the index of industrial labour."

So, it seems that this theory that if production goes up prices will automatically come down has been blown up by experience of life itself. And it should also be remembered that, despite this green revolution which is being so much trumpeted about, the net *per capita* availability of food-grains, which was 452.9 grammes in 1968, actually went down to 438 grammes in 1969. So, the real trouble is somewhere else.

The money supply is increasing out of all proportion. In the nine months from 31st March, 1969, to 9th January, 1970, money supply has increased by Rs. 326 crores. In the corresponding period of last year it increased by Rs. 96 crores only, but this year, after the nationalisation of the Banks and the Government control in theory atleast over the whole of Bank credit, money supply went up by Rs. 326 crores. This is a factor which is growing out of all proportion to the capacity of the economy to absorb. In the nine years from 1960-61 to 1969-70, the total amount of money supply has gone up from Rs. 2,868 crores to Rs. 6,353 crores. This is the basic cause of this inflation. It is very interesting to see what the position is about Bank credit after nationalisation. Between the 31st October last year and 30th June this year, Bank credit went up by Rs. 712 crores. In the previous year it was Rs. 475 crores. At the same time bank deposits' increased only by Rs. 390 crores whereas the previous year they had increased by Rs. 418 crores. Out of Rs. 712 crores increase in bank credit during this period, Rs. 189.30 crores had gone towards financing the procurement of foodgrains and Rs. 150

crores is locked up in sugar stocks. The fact of the matter is that although some bank credit has now become available to small scale industry and medium and small farmers previously they were getting nothing—it is a trickle. By and large this has not affected the preponderance of bank credit going in favour of what is politely referred to as trade and commerce. Bank credit has always been misused by these channels for speculation, cornering of stocks, hoarding and profiteering. Only the other day during the question hour we asked the Finance Minister Mr. Chavan whether he had got any machinery by which he could ensure that bank credit went to productive purposes for which it was supposed to be given, and is not in fact used or diverted for speculation or cornering. I could not follow much his reply because it was a thoroughly evasive reply. It was obvious that there was no such machinery. The Reserve Bank of India is not a Government Department; it should not be. It is supposed to be an autonomous organisation. But making a fetish of autonomy the Reserve Bank cannot be allowed to go in a direction completely contrary to the one formulated according to the social and economic objectives to which the Government is committed. It should not be a subservient department of the Government but it must be the tool of economic policy and must be made to function as such. The executives of the Reserve Bank must be people who have got some commitment to the social and economic objectives to which the Government has committed itself. Otherwise, what is happening? Certain policies and objectives are defined here and the Reserve Bank is following a totally different policy. Even in the case of commercial banks which had been nationalised, the persons who are left in charge of most of these banks—they were called custodians but the boards are going to be expanded boards—the chairmen of those boards and many of the directors are the same old people who used to run the banks when they were in the private sector and their commitment is not to any of the economic objectives to which this Government is paying lip service but to big business; their loyalty is to big business. They have been left in charge of the nationalised sector of banking so that they can play havoc and sabotage it from within. If anything has to be done in this matter, some persons have to

be removed and replaced by persons who at least see eye to eye with the policy which is to be carried out by the Government.

There is another question. Is it a fact or not that speculators and money lenders are now finding it more profitable to invest in industrial raw material? There has been a spurt in their prices; it is worth investigating to find out whether it is now more profitable for speculation to go into industrial raw materials market because it is virtually outside the control of the Reserve Bank.

In 1969-70 we find that these banks withdrew Rs. 102 crores from their investments in Government securities. This disinvestment took place in order to finance the channels of trade and commerce which is another name for speculation and profiteering. The Agricultural Price Commission set up by this Government—it is a thorny question and many friends are there who would object—had recommended in successively bumper harvests there should at least be some slight reduction or lowering in the procurement price of foodgrains. I am not talking about the support price. I am talking about the procurement price, but even that was ignored by the Government under pressure of these rich peasants, rich farmers who are the main gainers from the so-called green revolution. (*Interruption*) We know that in some parts of the country—nobody grudges that, money is pouring into the villages now, not to the poorer sections but to the wealthy, rich section.

श्री बिभूति मिश्र (मोतीहारी): गरीब किसान को तो अपना सामान बेच कर खरीदना पड़ता है। जो धनी किसान है वह ही पीछे जा कर, बाद में बेचता है। वही उस समय बेचता है जब कीमतें बढ़ जाती हैं।

SHRI INDRAJIT GUPTA: I believe Shri Bibhuti Mishra has an amendment tabled in his name, and as a senior Member of this House, he should not go on interrupting a Member junior to him. He must speak when his turn comes. (*Interruption*) In the name of diversion of credit to the agricultural sector,—what the Reserve Bank itself has politely called private stock-piling—private stock-piling is being further encouraged. Actual credit needs of the small farmers are

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being neglected, and we have this paradox, that high foodgrain production is accompanied by high and rising prices.

Now, one thing, I forgot. Just excuse me. Here is the editorial by the *Statesman*, of all papers, which says :

“ . . . there are reasons for believing that bank managers in their anxiety to please their political mentors have not been discriminating in the choice of borrowers or the productiveness of their projects. The Reserve Bank should be able to undertake a quick survey of the extent of the diversion of credit for consumption or for holding commodity stocks for speculative purposes.”

Of course, no such survey or anything of the kind is being done.

Finally, I would give a few suggestions which I think are essential as immediate measures for dealing with this problem. The first is, there should be a total freeze at least for some time on the expansion of money supply. There has been a disproportionate increase, and there cannot be a further fall in the internal value of our currency unless we are prepared for a really big economic disaster. Secondly, in order to bring out the black money—it is there, and everybody knows, and it is circulating in thousands and crores of rupees—the Government should be bold enough, as our neighbour, the Government of Ceylon, has been bold enough, to go in for demonetization and there should be strict control on the exchange of new notes for the existing ones. Thirdly, non-developmental governmental expenditure should be cut down. As far as it affects the Government employees, I have said that you should not make them scapegoats everytime by saying that “we want to pay them so much.” If you are serious about it, come forward with constructive proposals for opening fixed price shops for the Government employees and then we will see how much economy can be worked out on this account.

Fourthly, the new rich in the villages, to whom my hon. friend Shri Bibhuti Mishra over there is very allergic, who have profited from the so-called green revolution should

at least be now called upon to pay some tax on agricultural income. It is very necessary—

SHRI K. N. TIWARY (Bettiah): This is a very dangerous proposal. It is anti-kisan.

SHRI RANDHIR SINGH (Rohtak): That is wrong. We will not allow ou to do it.

SHRI INDRAJIT GUPTA: I know. Mr. Chairman, tears are shed here for which kisan? Kisans are not a homogeneous class. (*Interruption*) There are rich kisans and there are poor kisans. I know these very enthusiastic members of the ruling party who are jumping up—I know that they are champions of the rich peasants.

SHRI K. N. TIWARY: No.

SHRI INDRAJIT GUPTA: Only this measure will check urban black money flowing into the rural sector which is beginning now. Black money is being diverted into the rural sector.

Fifthly, this bank credit police must be properly tightened up and its execution must be put in the hands of such bank executives who are committed to this policy and not to those who are wedded to the interests of big business. Seventhly there should be deterrent punishment for hoarders and profiteers. Eighthly, the procurement prices of foodgrains should at least be reviewed and if production of foodgrains has to be increased, let it be done by the Government carrying out its commitment that all Government fallow lands and *benami* lands will be distributed for cultivation to those poorer peasants and farmers who are willing to cultivate them. Lastly, the executives of the Reserve Bank of India must not be allowed in the name of autonomy to run riot and do what they please. They must be made to conform to the social and economic objectives, to which this Government is committed.

SHRI KANWAR LAL GUPTA: (Delhi Sadar): I beg to move:

That in the resolution,—

for “effective measures be taken to hold the price-line”

substitute—

“dynamic changes be made in the

economic policy of the Government to achieve 10 per cent rate of growth so that essential articles of popular consumption may be available for all at reasonable rates" (1)

SHRI RAGHUVIR SINGH SHASTRI (Baghpat): I beg to move:

That in the resolution,—

for "and demands that effective measures be taken to hold the price-line"

substitute—

"other than agricultural products and demands that effective measures be taken to check the increase in the prices of these commodities and to hold the prices of agricultural products at a fair level" (2)

SHRI SHIVA CHANDRA JHA (Madhubani): I beg to move:

That in the resolution,—

after "measures" insert—

"like control of deficit finance, etc." (3)

SHRI BIBHUTI MISHRA: I beg to move:

That in the resolution,—

for "demands that effective measures be taken to hold the price-line"

substitute—

"recommends that production of all essential goods of common use be stepped up, consumption of such articles be regulated and price control be enforced effectively." (4)

SHRI N. K. P. SALVE: I beg to move:
That in the resolution,—

for "effective measures be taken to hold the price-line"

substitute—

"the Essential Commodities Act and other relevant laws in force be suitably modified to provide for a greater and stricter control by the appropriate Government on the regulation of prices of essential Commodities and to provide for a minimum of one year's rigorous

imprisonment, together with fine and a maximum of ten years' rigorous imprisonment together with fine for contravention of the provisions of the above mentioned laws, to curb the possibilities of an inflationary tendency." (6)

SHRI BIBHUTI MISHRA: I beg to move:

That in the resolution,—

(i) for "views with grave concern the galloping prices"

substitute—

"takes note of the recent trend in the prices"; and

(ii) for "and demands that effective measures be taken to hold the price line"

substitute—

"and the measures already taken by the Government to check the trend and urges that all possible steps should be taken to ensure the maximum degree of restraint on increases in prices" (8)

सभापति महोदय: हमारे पास अब केवल डेढ़ घंटा शेष है। मन्त्री महोदय को भी उत्तर देना है, इसलिए बोलने वाले सदस्य थोड़ा संक्षेप में भाषण करें।

श्री कंबर लाल गुप्त: दो घंटे में खत्म नहीं होगा। यह एक आवश्यक विषय है। इसके लिए आपको समय बढ़ाना पड़ेगा।

सभापति महोदय: देखेंगे। श्री पी. जी. सेन।

श्री क० मो० सेन (पूर्णिमा): मैं आपका आभार मानता हूँ कि आपने मुझे इस पर बोलने का समय दिया है। मैं दो बार प्वाइंट ही आपकी सेवा में रखना चाहता हूँ। श्री इन्द्र जीत मुप्त ने बड़ी खूबी के साथ अपने रेजोल्यूशन को रखते हुए भाषण किया है, इसमें कोई शक नहीं है। लेकिन एक चीज

[श्री फ० गो० सेन]

में पूछना चाहता हूँ। आज हम लोग इलैक्ट्रिक लाइट के नीचे बैठ कर काम कर रहे हैं। लेकिन कैरोसीन प्रायल की किस को जरूरत है? मैंने लिख कर भेजा था मन्त्री महोदय को इसके बारे में और उन्होंने कहा था कि जो सजेशन मैंने दी है, वह बहुत अच्छी सजेशन है, हम इसको एग्जैमिन करेंगे। मैंने कहा था कि जिस तरह से आपने पेट्रोल पम्प खोल रखे हैं उसी तरह से कैरोसीन प्रायल के पम्प आप नहीं खोल सकते हैं। उन्होंने हमारे लेटर को देखकर कहा कि बड़ा अच्छा सजेशन है, इसको हम एग्जैमिन करेंगे। आज तक उसके बाद मुझे उनका कोई उत्तर नहीं मिला है। क्या कर रहे हैं वह इसके बारे में, कुछ पता नहीं है। पता नहीं इसको रद्दी की टोकरी में फेंक दिया गया है. . .

श्री सुरेन्द्रनाथ द्विवेदी (केन्द्रपाड़ा):
किस काल में लिखा था ?

श्री फ० गो० सेन: लास्ट सेशन के पहले।

पेट्रोल आदि के दाम बढ़ गए हैं, यह इनका आंकड़ा है। हर चीज के दाम बढ़ गए हैं। यहां पर पार्लिमेंट ब्रांड चाय पहले 6 रुपये 56 पैसे में मिला करती थी और वह टिन में मिला करती थी। लेकिन अब कागज के डिब्बों में मिलती है और दाम भी ज्यादा देने पड़ते हैं और उसकी क्वालिटी भी उतनी अच्छी नहीं है। इसी तरह से जो सिगरेट का, बीड़ी का, तम्बाकू का, काफी का बशा करते हैं, उनको इन सब चीजों के दाम ज्यादा देने पड़ते हैं। इससे बड़ा असन्तोष फैल गया है। हमारी घर वाली ने तो कह दिया है कि इस महंगाई के कारण अब बाहर वालों को चाय सप्लाई नहीं हो सकेगी। जितनी भी कंज्यूमर गुड्स हैं उनके दाम बढ़ गए हैं।

गांवों में सब से पहली चीज अंगूर है तो वह कैरोसीन प्रायल है। आज यह कहा जाता है कि जो नैचुरल खाद है, जो गोबर है, उसको भी जलाया जाता है। वे उसको जलाएंगे नहीं तो क्या करेंगे? गोबर को वे रोशनी प्राप्त करने के काम में भी लाते हैं। एक लकड़ी लेकर उसके ऊपर गोबर लगा देते हैं और जब वह स्टिक कर जाता है तो उसको जला कर उससे रोशनी प्राप्त की जाती है। कैरोसीन प्रायल नहीं मिलता है तो वे लोग क्या करें? फटिलाइजर बना कर वे किस के लिए रखें? उन लोगों के लिए रखें जो इम्पाला गाड़ी में चलते हैं, डाज गाड़ी में चलते हैं? लिन के पास मोटरें हैं? (इंटरप्शन) यहां पर स्माल कार के बारे में हल्ला हुआ था और कहा गया था कि इकोनोमी करो। नेहरू जी ने बड़ी कार का परित्याग करके छोटी एम्बेसेडर कार में जाना आरम्भ कर दिया था। जब यहां पर बहस हुई स्माल कार के बारे में तो क्या किसी ने यह बात कही कि इनके पिता जबकि एम्बेसेडर कार में चलते थे तो इनको क्यों इम्पाला कार में चलना चाहिये? जिस ढंग से मंत्री और सरकार के दूसरे लोग रहते हैं, उसी ढंग से देश के पैसे वाले लोग रहना चाहते हैं। अगर मंत्री लोग इम्पाला रखते हैं, तो दूसरे लोग क्यों नहीं कोई फारेन कार रखना चाहेंगे? जिन लोगों के पास ब्लैक मनी है, वे उसका क्या करें? वे जानते हैं कि एम्बेसेडर अस्सी, नब्बे मील से अधिक तेज नहीं चल सकता है। वे सोचते हैं कि ये लोग मिनिस्टर बन कर बैठे हुए हैं, इनके पास पैसा नहीं है, लेकिन फिर भी इनके पास इम्पाला कार है; तो जब हमारे पास पैसा है, तो हम क्यों न इम्पाला रखें।

इस बात का तो बहुत ध्यान रखा जाता है कि पेट्रोल की कमी न हो, वह घटिया न हो और उसकी कीमत ज्यादा न बढ़े, क्योंकि बड़े बड़े लोग उसका इस्तेमाल करते हैं।

लेकिन कैरोसीन न मिलने की शिकायत कोई नहीं करता है, जिसके कारण गरीब लोगों के घरों में दीया नहीं जलता है और उनको काऊ-डंग जलाना पड़ता है। अगर दिल्ली में कोयला न मिले, तो बहुत हल्ला किया जाता है। हर तरफ से इस बात की शिकायत की जाती है कि उसका भाव दस रुपये मन हो गया। लेकिन गरीब लोगों को ठीक दाम पर कैरोसीन आयल उपलब्ध करने की बात कोई नहीं करता है। आज गरीब आदमी को सोलह आँस की बोतल डेढ़ दो रुपये में मिलती है। उसके लिए भी उसको खुशामद करनी पड़ती है। यह स्टेटिस्टिक्स का सवाल नहीं है। स्टेटिस्टिक्स से वास्तविक स्थिति का पता नहीं चल सकता है।

दवाओं की सब लोगों को जरूरत है, लेकिन क्या आज कोई गरीब आदमी एलोपैथिक ट्रीटमेंट करा सकता है? माननीय सदस्य कलेजे पर हाथ रख कर बतायें कि क्या आज सरकारी अस्पतालों में दवायें मिलती हैं। किसी भी एम० बी० बी० एस० डाक्टर के पास जाइये, वह कम से कम पच्चीस तीस रुपये की दवाओं का नुस्खा लिख देगा। इसका कारण यह है कि उसको भी इसमें कमीशन मिलता है। मैंने एक पेपर में देखा कि किसी गवर्नमेंट एम्प्लॉई ने मेडिकल एसिस्टेंट के अन्तर्गत बारह हजार रुपया लिया। एलोपैथिक दवायें इतनी महंगी हो गई हैं कि कोई गरीब आदमी उन्हें नहीं खरीद सकता है। इसलिए ज्यादातर गरीब लोग होमियोपैथिक या आयुर्वेदिक डिस्पेंसरीज में जाते हैं। मैंने हैल्थ मिनिस्टर को लिखा कि रामकृष्ण मिशन की तरफ से लोगों में होमियोपैथिक दवायें बांटी जाती हैं, इसलिए सरकार उसको कुछ ग्रान्ट दे। सरकार ने उसको केवल पांच सौ रुपया दिया। पूर्णिया और असमिया मिशन के पास चालीस पचास हजार पेशेन्ट्स से अधिक हो जाते हैं। इस छोटी सी रकम से क्या होगा? जो एलो-

पैथिक दवायें खरीद सकते हैं, उनको और सुविधायें देने की बात की जाती है, लेकिन गरीब आदमियों को कोई सहायता नहीं दी जाती है। यह तो ऊपर से नीचे तक लूट है, फाड़ है। जैसा कि स्वामी विवेकानन्द ने कहा है, "व्हाट ए मास आफ फाड़ हैज गैदर्ड ओवर दि हैड ऑफ पुअर ह्यूमैनिटी"। गरीब लोगों को कैरोसीन आयल न मिले, दवायें न मिलें, यह स्थिति ठीक नहीं है।

मैं माननीय सदस्य का आभार मानता हूँ कि वह इस रेजोल्यूशन को यहां लाये हैं।

SHRI KRISHNA KUMAR CHATTERJI (Howrah): Mr. Chairman, I am really grateful to the hon. friend, Shri Indrajit Gupta, for raising before this House a burning problem of the day. I will answer him by quoting what our great Prime Minister uttered in the Independence Day speech that was delivered by her at the Red Fort. This is quoted from *Socialist India* of the Indian National Congress. She said:—

"We are today facing some big problems. Prices have increased. This is in fact a big problem. Also, there is the problem of unemployment. When the prices rise the people feel the pinch of it, particularly these who belong to the fixed income groups and also the workers. All these people feel great difficulty. I know this and I am very much worried on this account. But you have also to appreciate the fact that when a nation goes forward the prices go up to certain extent. It is our duty to see that the prices of essential commodities are stabilised and prevent them from rising. We have to strike a balance between the incomes and the prices. This is our duty."

About kisans she said—I am answering Shri Indrajit Gupta—

"At the same time we know that when prices of foodgrains go down our peasants and those living in the rural areas are adversely affected, and to certain extent this adds to their burden."

The poorest of the poor, the peasantry, have been experiencing misery and suffering for centuries in this country. She goes on to say:—

[Shri Krishna Kumar Chatterji]

"Therefore, we have to very carefully weigh every issue and then have to find a middle path so that if there is any suffering or misery, it should be evenly distributed, and that nobody suffers more than the others."

It has become the fashion with the Opposition to lay every blame at the door of the Government. Even Shri Indrajit Gupta is suffering from that. Is price rise a phenomenon only in India today? I am quoting from *The Contemporary* November, issue. It says:

"The price-rise is not a new phenomenon in our country, nor is it an isolated problem without having any world context. It has, in fact, affected both developed and developing countries. Since the last World War, the prices of commodities have continued to rise inexorably."—

not only in India but in other parts of the world as well.

Then, I am quoting from *Soviet Review*. Shri Indrajit Gupta should have been present to listen to me.

SHRI S. M. BANERJEE (Kanpur): He is here.

SHRI KRISHNA KUMAR CHATTERJI: He is here. I am very happy about it.

Soviet Review, 8th September issue says criticizing the present economic policy of the USA:

"Whatever the method of calculation, the conclusion is inescapable that prices have been rising in the last three years, the annual rise ranging between 2.5 and 4.5 per cent."

SHRI S. M. BANERJEE: What is the *per capita* income there?

SHRI KRISHNA KUMAR CHATTERJI: Have patience for a few minutes. It says further:

"This has completely confirmed the truth of the Marxist proposition that no regulatory measures by a government, no matter what planning element it may

introduce into the capitalist economy, can overcome the spontaneity of the market and ensure a rapid economic growth and more complete and effective employment of resources of labour and capital without unleashing inflationary processes."

This is from *Soviet Review*.

This country is not pursuing the capitalist economy. We are trying to bring socialism in the country and develop it. We will do it in the socialist way so that the poorest of the poor can get the benefits of that.

SHRI S. M. BANERJEE: It is all irrelevant.

SHRI KRISHNA KUMAR CHATTERJI: You can say that it is irrelevant, but it is relevant to me.

Then, Sir, I am very much aware of the colossal problem of unemployment in the country. I am just trying to quote from "Political and Economic Review" of the Indian National Congress (O) in which one of the Somanies, Shri G. D. Somani, says that this unemployment problem is very easy to solve. The caption reads: Unemployment Problem Grim but not Intractable. That means, Unemployment made easy. This is what is said by one of the great national leaders of the country.

The Finance Minister declared in the Rajya Sabha that there is rise in the wholesale price index by 6.8 per cent. He said, in the case of industrial raw materials, it has gone up by 11 per cent. I do not agree with the figures and statistics supplied by my hon. friend, Shri Indrajit Gupta. I am not an economist. But I know, and it is a common knowledge to everyone, that there is a large amount of black money circulating in the country. I do accuse those friends—I am also a trade unionist—have we not taken to coercive methods and strikes to increase wages? I quite agree that price freeze and wage freeze could have been the answer. But that will not be so easy. I say that the Government is fully aware of the problem and the Government will solve the problem in spite of the opposition.

SHRI RANGA (Srikakulam): Mr. Chairman, Sir, there is no need to dole out all these figures and statistics in regard to the rise in prices, about the total quantity of money that is placed in the hands of the people, the money that is flowing from Nasik Press and the quantum of inflation from which we are all suffering, all these are known facts and admitted facts also.

My hon. friend, the Finance Minister, himself had admitted these facts before the Consultative Committee attached to his Ministry. My hon. friend, Shri Indrajit Gupta, has analysed the facts, from his side, as he would deem them to be, to prove his thesis. I am concerned now with the various points he has suggested to tackle this particular problem and one of them concerns the people for whom I have been working all these five decades.

My hon. friend thinks that, thanks to the green revolution, so many hundreds and thousands of crores of rupees are pouring down into the villages. In this, he is not alone. He is in the excellent company of the *Statesman* and the *Times of India*. The *Times of India* which is three-fourths Government paper and the *Statesman* which is supposed to stand for classes which are opposed to his party, all of them, are united in saying that the agricultural wealth tax should be imposed. They are only sorry it has not come to be implemented and they are also sorry that the incidence involved in it is not too high. I am here to tell my hon. friend that just as you have some workers known as skilled workers who are able to earn Rs. 500 to Rs. 1000 a month, so also there might be and there are a few rich kisans. But they are very few, fewer than these workers who are getting salaries between Rs. 500-1000. And to make that a justification for the demand that the procurement price should be reduced is, according to me, an unconscionable demand. What would they say if, as my friend from Cong(I) just now said, there is a demand that wages should be frozen, their salaries should be frozen, there should be no more allowances given as Dearness Allowance, no more Interim Relief that has been offered on the recommendation of the Pay Commission by the Government and they should be completely cancelled and workers' salaries as well as

wages should be reduced by 25%? Would they like it? They would not. Would they consider it a reasonable proposition? They would not. Would it be possible for them to remain as leaders of workers, or spokesmen of workers if they were to make such a proposal? It would not be possible. Similarly, they should understand also the difficulties of kisans. Let the Capitalist Press as well as the Communist Press and their champions and their columnists also realise one thing, that justice has got to be done to the agriculturists.

SHRI S. M. BANERJEE: Exactly.

SHRI RANGA: My hon. friend took objection to Rs. 130 crores being locked up in sugar stocks. Is it going to lead to speculation? No. But would it be a productive thing to throw all the sugar into the Gangaji or the Yamunaji? It has got to be kept somewhere. Who is going to keep it in stock? Either the Government or the mill-owners. If the Government keeps it in stock, money would be locked up. If the mill-owners keep it in stock, money would be locked up. Why should they consider it an evil?

Similarly, he says the procurement prices are already high and there should not be a procurement price. But there should be a minimum wage. Quite right. But there should not be higher wages for anybody else. On the other hand, you want a minimum wage for the Class IV employees and at the same time higher wages for the higher cadre of workers. In that way, is it wrong that there should be a procurement price which should be economical? Is it not a fact that to-day wherever you go, you find at the paddy producing centres the prices are very low? There is the so-called procurement prices at which the Food Corporation is expected to purchase paddy but is not willing to purchase. Neither the mill-owners have come in. They are not willing to buy it, for two reasons. First, they want to get it at a lower price and make a higher profit and second, there is not sufficient credit offered by the banks. Therefore, they are not able to buy and pay the money to the Kisans, 90% of whom are small kisans with inadequate and uneconomic holdings and they demand money immediately for their produce to be sold or for their paddy to be sold. Very

[Shri Ranga]

soon wheat is coming into the market and that has got to be sold. If it is not sold immediately after harvest, either the factory-owners would be benefited or they would not know what to do with it and the price would go down.

You want more and more production. *Times of India, Statesman, Hindustan Times*, all these learned journals, powerful journals, financed by millionaires and multi millionaires, including the *Patriot* and supported by these friends also when it suits them, all these papers are not speaking. . . (Interruptions) I know. I do not wish to waste my time. They sit tightly on the necks of the Kisans. But what happens to these people? You want more production. Is it not, Sir? On the industrial front, are these people prepared to advise the workers and insist that the workers should not indulge in 'gheraos', in strikes, in go-slow processes and all these things which are responsible for the decline in production? What is happening in the country? While all these friends are busy in obstructing the growth of industrial production, crores of our kisans are busy working day and night and producing more and more. And what is the position to-day? Only, this morning. . .

MR. CHAIRMAN: The hon. Member's time is up.

SHRI RANGA: That is the reason why we wanted more time.

They say it is Green Revolution. Now, everybody admits that to-day there is nearly twice, even thrice as much sugar production as there was 10 years ago. Now, sugar prices are coming down and production is going up. Wheat production will go up. Production of several other foodgrains also is going up. What does all this mean? While the industrial workers are being advised by our Communist friends, not to be so very keen on more and more production, the Kisans are there in our villages, who are producing more and more for the country and credit should be given to them and they should be helped, they should be encouraged and they should be applauded.

Instead of that, what is it that we see? The Government and the Communists are

in link with each other. Government is imposing upon peasants more and more of taxes. My hon. friend from the Gong(0) has said that they tax even tobacco which the poor peasant chews and even betel leaf and *chunam* and *supari* which he takes. Our friends here are championing the cause of the industrial workers, but the cause of the Kisans is forgotten. Our Communist friends here are asking for the reduction of foodgrains prices. I say, it is all wrong.

What then is the solution? Now, my friend said: Bring down non-developmental expenditure. At the same time they say, not even one single worker should be retrenched. How can non-developmental expenditure be brought down? The Finance Minister said: yes, it is a right thing to do. His predecessor said that he would try to do it; he also failed. They say that some are bringing black money into the rural sector. I do not know where it comes from. The rural area is suffering for want of credit. Only the other day I was asking the Finance Minister to plough more and more money into our villages. If people from towns come and invest their money in villages, I welcome them. I am not against it. But, if it is black money, it is for the Government to tackle it. The cooperative banks are charging 9 to 10 per cent though the Reserve Bank is charging 11/2 per cent. These new *sowkars* must be eliminated.

Then my friend said: Punish the hoarders. Government is not able to tackle hoarding. He said, the new rich people in the villages must be taxed. Who are the new rich people? These Communist friends and this Government are now united in pressing the State Governments to reduce the ceiling. They say: Governmental lands should be distributed to the landless. We stand for that. But is that enough to tackle the problem? We want all the Government lands to be distributed, but not through the grabbing process which my hon. friends of the Communist party have started.

Sir, the object of our friends here seems to be to bring pressure upon the Government to see that the Reserve Bank is turned into a lame lamb. They say that they want it to be autonomous. At the same time they want the directors to be replaced. Recently they were trying to suborn the Supreme Court also. Now they are doing this in

respect of the Nationalised Banks. Who appoints these Directors? Who appoints these Governors? Is it not the Government which has given them some autonomy? After having appointed them, according to the constitution, we have given them some autonomy, and some freedom from day-to-day interference. But my hon. friends here want to get rid of that also, so that when the time comes for them, they could play mischief with that also.

16.00 hrs.

They want these nationalised banks. But the nationalised banks are also going to kowtow before this Government, and they want the same thing to happen with the other banks also. I have no objection if they want to nationalise; let them nationalise whatever they like; let them nationalise themselves also. But this country is not going to allow this kind of a nostrum, if approved by any chance, of nationalising a particular industry, unless it is going to benefit the country. If it is going to benefit the country, I would be the first one to say that, all right, nationalise it, I have no objection. I was one of those few people who were responsible at one time, when we were laying down the policy, for nationalising the Imperial Bank of India and starting the State Bank. So, I am not going to fight shy of this, provided it can be proved that it is in the interests of the country. But so far as my hon. friends are concerned, nationalisation has become a kind of a devata. . .

SHRI PILOO MODY: A weapon of destruction.

SHRI RANGA: . . . and they will embrace her, and when they themselves come into power, there would be no question of nationalisation, because then the whole nation will be nationalised for the benefit of their party which would be the ruling party then. Surely, I cannot be a party to it.

SHRI S. M. BANERJEE: We are waiting for that day.

SHRI RANGA: I would like my hon. friend to take this warning. Hands off the kisans! Hands off the agricultural masses! The agricultural masses in this country are not roaring with prosperity. On the other

hand, they are running the risk of their prices being lowered and being brought down, just because they have been generous enough, patriotic enough and hard-working enough to produce more and more and give priority not to strikes, no to go-slow, not to non-co-operation, not to land ceilings or any of these things, but to producing more and more and more. The real solution for our ills, the biggest solution, is to produce more and more. I throw this challenge to my hon. friends. Let them join hands with our kisans in maximising production; in every sector or our social life and economy, let them join hands in increasing production, whether it be in industries or in commerce or even in the services. Let them exhort the Government servants to give an honest rupee's worth of work for every rupee that they are getting as Government servants. Similarly, in the case of industrial workers also, let them give up their present dictum and present political intrigue of sabotaging the social effort of our country and the economy of our country in the vain hope that they are entertaining some day, if possible earlier and if not, later, of themselves coming to power and then making a mince-meat of our democracy.

श्री क० ना० तिवारी (बेतिया) : सभापति जी, श्री इन्द्रवीत गुप्ता जी को मैं बड़े ध्यान से सुन रहा था, उनके लिये मेरे दिल में बहुत ही आदर है। लेकिन वह बोलते-बोलते जब अन्त में आये और किसानों की बात उन्होंने शुरू की तो हमें ऐसा प्रतीत हुआ कि उनका जो राजनीतिक उद्देश्य है, उसी के अनुसार बोल रहे हैं, क्योंकि वह जिन पार्टी से सम्बन्धित हैं . . .

श्री स० मो० बनर्जी : उसी की मदद से आप राज्य कर रहे हैं।

श्री क० ना० तिवारी : वह प्रोलिटेरियट रिबोल्यूशन में विश्वास करती है। उसका यह विश्वास नहीं है कि किसान भी कभी रेबोल्यूशन करेंगे, क्रान्ति करेंगे, राज्य करेंगे। इसीलिये चाहे एअर-इण्डिया के पांच हजार रुपये वेतन पानेवाले कर्मचारी हड़ताल पर जाय, जिसमें बहुत-सा इन्कम टैक्स फ्री भी

[श्री क० ना० तिवारी]

होता है, वे उस स्ट्राइक को भी सपोर्ट करेंगे, बैंकों के बड़े-बड़े ग्राफिसर या ज्यादा तनख्वाह पानेवाले कर्मचारी हड़ताल पर जाय, वे उनको भी सपोर्ट करेंगे, इस तरह से चाहे जो भी स्ट्राइक हो, वे उसको सपोर्ट करेंगे, क्योंकि इनका विश्वास प्रोलिटेरियट सिस्टम में है, इनके ख्याल से वही दुनिया में रेवोल्यूशन ला सकता है . . . (अध्यक्षान) . . .

इसलिये मेरा अपना ख्याल है कि उन्होंने कोई ऐसी बात नहीं कही जो उनको नहीं करनी चाहिये, लेकिन हिन्दुस्तान के लोगों को जो इस सिद्धान्त में विश्वास नहीं करते, समय रहते अब समझ लेना चाहिये कि प्रोलिटेरियट को आर्गनाइज करना आसान है, क्योंकि आज कल उनके आर्गेनिजेशन को इकानामी पर बेस्ड मान लिया जाता है और उसके कई सौल्यूशन दे दिये जाते हैं। लेकिन किसानों की हालत इस देश में क्या है जिनकी कि आबादी 75 और 80 फीसदी है? वे आज किस हालत में रहते हैं? चूंकि उनके रहने का ढांचा ऐसा है जिसमें वे अपने को अच्छी तरह से आर्गनाइज नहीं कर सकते हैं, वह वोकल नहीं है, शहरों में नहीं रह सकते हैं, अखबार उनकी दिक्कतों को छापते नहीं हैं या वे यहां तक पहुंच नहीं सकते हैं इसीलिए उनकी दिक्कतों जिस तरह से जनता के सामने आनी चाहिए वह नहीं आती है। असेम्बली या पार्लमेंट में भी जो उनके सदस्य हैं वह भी उतने वोकल नहीं हैं जितने कि दूसरे सदस्य हैं जो कि शहरों से आते हैं या जो मजदूरों में काम करते हैं। अगर यहां की प्रोसीडिंग को उठाकर देखा जाये तो हर सेशन में जो सवालालात होते हैं या जो बहस होती है उसमें मैं समझता हूं अगर ज्यादा नहीं तो कम से कम 50 फीसदी सवालालात उन्हीं के हितों के लिए यहां पर किए जाते हैं या उन्हीं की समस्याओं पर डिस्कशन होता है लेकिन जहां तक किसानों के हितों

का सवाल है वह कभी-कभी ही हमारे सामने आता है।

मालूम नहीं उन्होंने इस बात को यहां पर कैसे कह दिया—वे तो बहुत समझदार और पण्डित आदमी है—कि गांवों में लोग धनी हो रहे हैं? . . . (अध्यक्षान) . . . इसलिए उनपर टैक्स लगना चाहिए। मैं उनसे एक सवाल पूछना चाहता हूं? एक तरफ तो वहां पर जमीन की सीलिंग हो गई, हर प्रान्त में सीलिंग हो गई है। हो सकता है कि दो चार आदमी बेनामी जमीन रखने वाले रह गए हों जिनके पास अब भी बड़ी जमीनें हों। वैसे तो चार मजूमदार के बारे में भी निकला है कि उनके यहां भी बेनामी जमीन निकल गई है। गवर्नमेंट उसके ऊपर कानूनी कार्यवाही भी नहीं कर सकती थी क्योंकि दूसरे के नाम से बेनामी किया हुआ था और सरकार को उसमें बड़े लिटीगेशन में जाना पड़ता। आज कुछ आमदनी बढ़ी है लेकिन रंगा जी ने बड़ी खूबी के साथ मैं उसको रखा है जिसको मैं दोहराना नहीं चाहता हूं। आज सरकार को मालूम है और सारी जनता को मालूम है कि हर चीज का दाम उसकी कास्ट आफ प्रोडक्शन के ऊपर जाता है। चाहे कपड़े का दाम हो, लोहा, सीमेंट या किसी भी चीज का दाम हो. उसमें कास्ट आफ प्रोडक्शन और प्राफिट जोड़ करके और ट्रान्सपोर्टेशन वगैरह का हिसाब लगाकर उसकी कीमत तय की जाती है। मैं श्री इन्द्रजीत गुप्ता जी से कहना चाहता हूं कि आज तक, जितने भी सीरियल्स किसान पैदा करता है चाहे वह कैंस क्राप हो या दूसरी क्राप हो, उसकी कास्ट आफ प्रोडक्शन क्या है यह गवर्नमेंट को मालूम नहीं है और न इनको ही मालूम है। आज तक इस बात को नहीं निकाला गया कि रुई, ईख, चावल या गेहूं का कास्ट आफ प्रोडक्शन क्या है? ट्रान्सपोर्टेशन वगैरह निकालने के बाद उसकी

कास्ट आफ प्रोडक्शन क्या आती है ? आखिर उन लोगों को भी अपने बच्चे पढ़ाने पड़ते हैं। स्कूल की फीस बढ़ गई है। उनको भी अपने रहने के लिए मकान बनाना पड़ता है जिसमें कि ईंट, लोहा, सीमेंट और चूना, सभी की कीमतें बढ़ गई हैं। इसी तरह से जितनी भी चीजें हैं, सब्जी, अंडा, मांस, मछली, इन सभी चीजों की कीमत बढ़ गई है। उस दिन यहां पर बहस हुई थी तो बनर्जी साहब भी बोले कि 15 और 16 रुपए किलो मछली बिक रही है। तो इन चीजों को केवल मजदूर ही नहीं खरीदता, किसान को भी इसी कीमत पर ये चीजें खरीदनी पड़ती है।

जो कीमतें बढ़ी हैं उनको रोकना चाहिए—इसमें किसी की दो रायें नहीं हो सकती हैं। साथ साथ मैं यह भी कहूंगा कि अगर यह कहा जाता है कि किसानों के पास पैसा आ गया है तो क्या आप यह तखमीना दे सकते हैं कि वह कितने किसान हैं जिनके पास पैसा आ गया है ? . . . (व्यवधान) . . .

श्री इन्द्रजीत गुप्त : वह चाहे एक परसेन्ट हों या दो परसेन्ट हों।

श्री क० ना० तिवारी : तो फिर आपको साथ में यह भी मांग करनी चाहिए कि जो पांच हजार या तीन हजार तनख्वाह पाने वाले लोग हैं, वह चाहे बैंकों में काम करते हों, रेलवे में करते हों या दूसरी जगहों पर काम करते हों, उनपर भी ज्यादा टैक्स लगना चाहिए। और यहां पर एम पीज को जो 51 रुपया मिलता है उस पर भी टैक्स लगाया जाना चाहिए। आप यह सब मांग कीजिए तो उसके बाद ही यह मांग भी कर सकते हैं। पीठा मोठा गप्प कडुआ कडुवा थू न कीजिए। चूंकि किसान बोकल नहीं है और वह यहां तक पहुंच नहीं सकता है इसलिए उसके लिए ऐसी बात करना उचित नहीं होगा। मैं गवर्नमेन्ट को भी वार्निंग देना चाहता हूँ कि अगर वह उन पर टैक्स लगाने

की बात सोचेगी तो उसको समझ लेना चाहिए कि पहले से ही मजदूर आपके खिलाफ हैं, जो सरकारी नौकर हैं उनको भी आपने राइट दे दिया है कि अपनी यूनिशन बना लें, वह भी आपके खिलाफ, लीडर लोग आपके खिलाफ, बिजनेस क्लास को दिन रात गाली दी जाती है इसलिए वे भी आपके खिलाफ, इस तरह से—सिर्फ लोवर क्लास और लोवर मिडिल क्लास ही रह गया है इसलिए क्या आप उनको भी अपने खिलाफ करना चाहते हैं ?

इसलिए अपने प्रस्ताव में उन्होंने जो सुझाव दिया है मैं उसका घोर विरोध करता हूँ। एक बात मैं कहना चाहता हूँ कि सरकार ने बार बार इस बात को कहा है कि लोहे के मजदूरों का मेहनताना बढ़ा तो इतने करोड़ रुपये का खर्चा बढ़ गया, रेलवे में 37 करोड़ रुपया बढ़ गया तो इस संबंध में श्री इन्द्रजीत गुप्ता ने जो सुझाव दिया है, मैं भी उसका समर्थन करता हूँ कि आप फूड ग्रेन्स, कपड़ा और दूसरी तमाम चीजें मार्केट से ठीक दाम देकर खरीदिए और फिर उन चीजों को सब्सिडाइज करके मजदूरों को, किसानों को और सभी लोगों को दीजिए जैसे कि जापान और दूसरे देशों में होता है ताकि उनको जो यह डिमांड्स हैं वह समाप्त हो जायें। बस इतना ही मुझे निवेदन करना था।

SHRI SURENDRANATH DWIVEDY (Kendrapara): I find that this debate has now really converted itself into a tussle between the interests of the kisans and the workers. I think that it is a most unreal approach to the burning issue before us. It affects the whole country and all our countrymen, and especially it must be admitted that the middle class and the poorer classes are hard hit on account of spiralling prices. This debate has pinpointed the issue and we would expect a categorical reply from the Government as to what actually has been done to arrest the rise in prices, because in the Rajya Sabha, while making a detailed statement, the Finance Minister had this to say:

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"Government is fully alive to the situation and has taken all necessary steps for controlling the rise in prices."

So, we would like to know what steps, if at all, have actually been taken to control the prices.

The year 1970 can be called a year of inflation. If the policies that have been followed so far have resulted in anything, it is that the prices are competing with the rate of growth of the population. If you analyse the situation in the last fifteen years, you will find that along with the growth of the population, the price also has equally gone up. Every year the price increases and stability is achieved at a higher rate and the price never comes down. From that point of view, for the last so many years the rise in price has been phenomenal. The reasons for this phenomenal rise have already been pointed out and I would not like to go into them. Liberal money supply, credit policy and deficit financing are the three main reasons. What steps have they taken. That is the question because there is no dispute so far as this is concerned. We find that the estimates of plans and the cost of living and everything goes up in cost; the whole plan is upset. We read in the papers that there is tussle going on between the Planning Commission and the Finance Minister. A socialist Finance Minister is coming forward with a facile proposal that the Plan should be pruned because no resources are available. Is that a solution? Is that the way to approach the problem?

From the statistics before us I find that deficit financing has been higher last year by about Rs. 1500 crores. Have they taken steps to increase it or reduce it? Because it will be found that even on the current busy season it was Rs. 150 crores higher than last year. This in fact is an unprecedentedly high level. The State Governments except Andhra Pradesh have budgeted for a total deficit of Rs. 204 crores as against 146 crores for 1969-70. Our deficit financing is increasing. At the same time we find what sort of credit is given by the Reserve Bank; Shri Indrajit Gupta gave us the figures. In spite of nationalisation of banks, credit has gone to the traditional credit-takers. Has it really benefited the small entrepreneurs? Who consti-

tuted the Reserve Bank today? It may be an autonomous organisation. If you see the board of directors; all the big capitalists and monopoly houses are represented on it. No wonder then that in spite of this tall talk of liberalisation of credit policy, we find that loans and advances had largely gone to the traditional sections which are responsible for black-marketing and monopoly hoarding in the country and all the ills that grow out of it. There is no check whatsoever. Mr. Ranga had pleaded the cause of big farmers. I have all sympathy for them; I agree with him and I join Mr. Tiwary and I also want to issue a warning. Because of lack of resources, let the Government not touch the farming class and the rural population and agricultural class which has suffered for ages; they have not come to a stage where they can be taxed further. When a person like Prof. Ranga says welcome to big capitalist farms in the rural sector, in whose interests have these industrialists and capitalists gone to the rural area and bought big areas and big gardens. It is black money which they have taken there and they will be worst exploiters of the poor kisans. . . (Interruptions) How does he reconcile these two positions? One cannot plead the case of the small farmer as well as say capitalist farmers also should be there.

SHRI RANGA: You have got the ceiling Act and there cannot be any capitalist farmer.

SHRI SURENDRANATH DWIVEDI: Where has it been implemented? He is very much perturbed about land grab. If he goes deep really into the existing rural society, even after all this tall talk of ceiling and all that, what is the position of the landless labour and the small farmer? If he were Ranga of the past and not the President of the Swatantra Party, he will join all those who are indulging in these activities of so-called land grab, if he is really a kisan. Because actually the same pattern is there. The ceiling law is there only in name, in the legislature. It has never been implemented anywhere. Is it not a fact that still there are persons who own thousands of acres of land. Can he deny that?

SHRI RANGA: Who is responsible for that?

SHRI SURENDRANATH DWIVEDY: Your own Swantra party. I do not want to go into this political question. But it is a fact. The fact remains that the ceiling law has not been implemented, and legislation has been on the higher scale; it needs to be lowered, and for that, if he stands for the poor kisans, he should join us to fight against the big farmers. (*Interruption*)

SHRI RANGA: Why do you pose the question today if you stand for kisans? I have stood for kisans long before you came into public life.

SHRI SURENDRANATH DWIVEDY: I would not like to quarrel with my colleague in this matter. The All-India Kisan Sabha was formed in 1933, and we all became members of it. We made him President of the All-India Kisan Sabha, in 1935. Probably he has left his old past after he joined the Swatantra party. He has forgotten it. (*Interruption*).

SHRI RANGA: Do not forget yourself.

SHRI SURENDRANATH DWIVEDY: I was only pointing out to Mr. Ranga and his friends that for the misery of the small kisans, the big farmers whom he is welcoming are as much responsible as the capitalists and the hoarders. That is my grouse.

SHRI RANGA: I am not representing them at all.

SHRI SURENDRANATH DWIVEDY: You may not be, but you are pleading their cause. That is what I say.

SHRI RANGA: Not at all.

SHRI SURENDRANATH DWIVEDY: I would like to know what steps have been taken in this direction. The Government must come out with a statement on this issue. Secondly, about production; the theory is if there is increase in production, then automatically there is a fall in price. Has not the production of foodgrains risen skyhigh now? We shall at least have the food problem solved. But whatever prices are being fixed for the kisan, the Kisan never gets the benefit. As has been rightly pointed out, at no time have they fixed any price for agricultural products on the basis of the

cost of production. Never. They announced some procedure. But actually, has the State Trading Corporation at any time intervened to purchase at the price they have fixed for the kisan at the time of harvest? No. After the things have gone from the hands of the kisans, the prices go up and the middlemen ultimately get the advantage or the benefits. So, the price policy has never benefited the kisans at all.

In this position, what I want is a price and income policy. I am not in favour of the wage-freeze cry that has been raised, because it is a wrong assessment of the whole economic policy—to talk of freezing of wages when you have no rational price and income policy, which would be the real solution. Can you justify a wage-freeze when you are talking of curbing expenditure—

MR. CHAIRMAN: The hon. Member's time is up.

SHRI SURENDRANATH DWIVEDY: When you have rung the bell, I have to hurry up. Can this Government justify it on any account?

I will mention one or two cases. I would like to know how much has been spent on beautifying Delhi. Is it developmental expenditure or productive expenditure? How much has actually been spent? We have sent about 1,20,000 persons, who have been allowed to visit the Osaka Expo in Japan.

SHRI INDRAJIT GUPTA: It is for developmental purposes.

SHRI SURENDRANATH DWIVEDY: Is it developmental or promotional expenditure to check the prices? (*Interruption*) The Ministries are fighting for expansion, and among the Ministries there is a regular race for which the Planning Commission is now worried. Every ministry wants to have new schemes of expansion without caring really whether it fits into the present schemes of things or not.

I want to know what has actually been done to implement the recommendations of the Committees of Parliament and the defects pointed out by audit year after year. If those regulations are implemented, there

[Shri Surendranath Dwivedy]

will certainly be a great reduction in the expenditure side. In spite of the fact that they have in their hands powers to regulate credit, moneysupply, etc., they have not taken any steps to come to the aid of the poor and the middle-class people who are really suffering on account of rise in prices. On that, there is no dispute. I would like Government to come forward with a statement giving the reasons for their failure and what they propose to do in future to arrest this inflation.

श्री विभूति मिश्र : मैं एक बात पूछना चाहता हूँ। जिन लोगों ने एमेन्डमेन्ट्स दिए हैं उनको मौका नहीं मिलेगा? बिलों में ऐसा होता है कि जो एमेन्डमेन्ट देते हैं, उनको पहले बुलाया जाता है। कोई कायदा तो बनना चाहिए। बीस बरस के बाद भी क्या ऐसी ही हालत रहेगी?

सभापति महोदय : यह कोई आवश्यक नहीं है कि जो संशोधन देते हैं उनको बोलने का अवसर भी मिल ही जाए। पर यह बात जरूर है कि इनके बाद आपका ही नम्बर आ रहा है।

श्री विभूति मिश्र : जो सदस्य मेहनत करके एमेन्डमेन्ट्स देते हैं, उनके वास्ते कुछ तो कायदा होना चाहिए। बिलों में जैसा आप करते हैं, वैसे यहां भी करें।

सभापति महोदय : आप तो सदन के पुराने सदस्य हैं। आप तो यहां की परम्पराओं से परिचित हैं। संशोधन देने का अभिप्राय यह नहीं होता है कि उसको भाषण करने के लिए अवश्य बुलाया जाए।

श्री कंबर साल गुप्त : हमारे देश में चीजों के दाम बढ़ रहे हैं। इसका मुख्य कारण सरकार की गलत आर्थिक नीतियां हैं। इन गलत आर्थिक नीतियों के कारण आज तक एक साल भी ऐसा नहीं गुजरा है 22 साल में जब चीजों के दाम न बढ़ें हों।

मैं इस बात से सहमत हूँ कि प्रोडक्शन बढ़ाने के लिए घेराव नहीं होना चाहिए और इस प्रकार की वायोलेंट एक्टिविटीज़ नहीं होनी चाहिए। लेकिन मैं इस बात का भी विरोध करता हूँ कि किसी प्रकार का रिट्रेंचमेंट या वेज फ्रीज़ हो। इस तरह की कोई भी चीज़ सरकार को नहीं करनी चाहिए। यह सरकार गरीब लोगों के हितों की रक्षा करने की जिम्मेदारी लेती है। लेकिन पिछले एक साल से इस नारे को तेज़ी से और जोर से लगाया गया है। लेकिन पिछले एक साल में जितने इस सरकार की नीतियों के कारण से मूल्यों के बढ़ने के कारण गरीब लोगों को पीसा गया है, पिछले 22 साल में कभी नहीं पीसा गया है। उन्हीं की पिसाई पिछले एक साल में उतनी हुई है जितनी पिछले 22 साल में नहीं हुई थी।

मंत्री महोदय कहते हैं कि होलसेल प्राइस इंडेक्स पांच प्रतिशत बढ़ा है। होलसेल प्राइस इंडेक्स इमैजनरी है, इसका कोई मतलब नहीं है। लेकिन कन्ज्यूमर प्राइस इंडेक्स कितना बढ़ा है, यह भी तो आप बताएं। जो चीजें सर्वे साधारण आदमी इस्तेमाल करता है, जो उसके शरीर और आत्मा को इकट्ठा रखने के लिए जरूरी होती हैं, उनकी कीमतें कितनी बढ़ी हैं? मैं कहना चाहता हूँ कि जिन चीजों को सर्वे साधारण आदमी इस्तेमाल करता है, बजट से लेकर आज तक पिछले नौ महीनों में उनके दाम करीब बीस और पच्चीस प्रतिशत के बीच बढ़े हैं। आज सुबह मंत्री महोदय ने कहा था कि बाकी देशों में भी कीमतें बढ़ रही हैं और जो डिवेलोपिंग देश होते हैं, उनमें तो कीमतें बढ़ती ही हैं। मैंने कुछ देशों के आंकड़े एकत्र किए हैं। उनसे पता चलता है कि जितनी मात्रा में हमारे देश में कीमतें बढ़ी हैं, दुनिया में दो देशों को छोड़कर कहीं भी इतनी कीमतें नहीं बढ़ी हैं। हमारे यहां 1964-65 से लेकर 1968-69 तक कन्ज्यूमर प्राइस इंडेक्स आन एन एवरेज 8.9 प्रतिशत बढ़ा है,

जबकि सिलोन में जो हमारा पड़ोसी देश है वह 1.7 परसेन्ट बढ़ा है, केनिया में 1.5 प्रतिशत बढ़ा है, पाकिस्तान में 4.1 प्रतिशत बढ़ा है, थाईलैंड में 1.9 प्रतिशत बढ़ा है। इस प्रकार से और देशों के आंकड़े भी मेरे पास हैं।

वास्तव में, सभापति महोदय, इस सरकार की कोई प्राइस पालिसी नहीं है। सरकार की पैदावार बढ़े इसके बारे में भी कोई पालिसी नहीं है। जो सोशल डिस्ट्रीब्यूशन की बात करते हैं उनके पास न तो कोई प्राइस पालिसी है और न ही पैदावार बढ़े, इसके लिए कोई पालिसी है।

16.31 hrs.

[SHRI K. N. TIWARI in the Chair]

अगर यही हालत रही तो एक एक्स-प्लोसिव सिचुएशन देश में पैदा हो जाएगी। पांच परसेंट जबकि होलसेल प्राइसिस में बढ़ोतरी हुई है तो उसका नतीजा यह हुआ है कि कंज्यूमर प्राइस इंडेक्स पिछले पांच साल में डबल हो गया है और यही हालत रही तो अगले पांच में वह और भी दुगुना हो जाएगा। जो नीचे का तबका है, जो गरीब आदमी है, वह कौन है? नब्बे परसेंट लोग हिन्दुस्तान में गरीब हैं। लेकिन जो सब से नीचे का तबका है, जो बीस फी सदी है, उनकी बात मैं करता हूँ। बीस परसेंट का मतलब हुआ 10-11 करोड़ लोग। इन 10-11 करोड़ लोगों ने जितना टोटल कंजम्पशन पिछले साल हुआ है, उसका आठ परसेंट ही कंज्यूम किया था। हालांकि ये बीस परसेंट हैं लेकिन उनका कंजम्पशन केवल आठ परसेंट था। वह भी इस साल में घटकर सात परसेंट हो गया है। इस पंचवर्षीय योजना के समाप्त होने तक अगर इसी तरह के दाम बढ़ते रहे और इसी तरह से रेट आफ ग्रोथ होता रहा तो यह पांच परसेंट हो जाएगा। इसका मतलब यह है कि दिन

पर दिन जो गरीब आदमी है, उसके इस्तेमाल की चीजों का रेट, धीरे धीरे कम होता जा रहा है।

इस सरकार की नैगेटिव पालिसी है। यह कहती है नैशनलाइज करो, कंट्रोल करो, यह करो, वह करो। ठीक है, रेग्युलेट करने के लिए कुछ चीजों की आवश्यकता होती है। कंसल्टेटिव कमेटी में तथा यहां भी फाइनेंस मिनिस्टर साहब ने कई बार बताया है कि सरकार ने यह किया है और वह किया है। लेकिन सवाल यह है कि नतीजा क्या निकला है? मैं जानना चाहता हूँ कि क्या यह सही नहीं है कि प्राइसिस न केवल बढ़ रही हैं बल्कि बड़ी तेजी से बढ़ रही हैं? यदि यह सही है तो उन नीतियों का लाभ क्या है? क्या यह लोगों को धोखा देना नहीं है? जिन लोगों की खातिर आप नारे लगाते हैं क्या यह उनको पीसना नहीं है? गरीब आदमियों के शोषण का कोई मतलब है तो यही है कि बेरोजगारी बढ़ाओ और उसके साथ साथ कीमतें भी बढ़ाओ। प्रेक्टिकल मीनिंग उसके यही हैं। अखबारों में या आपके नारों में चाहे उसका मतलब कुछ भी है, लेकिन वास्तव में उसका मतलब यही है।

अब प्रश्न उठता है कि करना क्या चाहिये। पहली बात तो यह है कि जैसा कि श्री द्विवेदी ने कहा है जो नान-प्रोडक्टिव एक्सपैंडिचर है, उसको इन्स्टिकली कट करना चाहिये। बड़ी आसानी से दस परसेंट खर्चा कम हो सकता है। मैं एक टिपिकल उदाहरण देना चाहता हूँ। रैंड फोर्ट में एक लिफ्ट लगी है। उस पर करीब नब्बे हजार रुपया खर्च आया है। एक साल में उससे केवल तीस सैंकिड ही काम लिया जाता है। तीस सैंकिड के इस्तेमाल के लिए नब्बे हजार रुपया खर्च कर दिया गया है। क्या यह प्रोडक्टिव एक्सपैंडिचर है?

श्री सुरेन्द्रनाथ द्विवेदी : क्या वह प्राइम मिनिस्टर के जाने के लिए है ?

श्री कंवर लाल गुप्त : हम और आप नहीं जाते हैं। वही जाती हैं। मैं समझता हूँ कि इस लिफ्ट की जरूरत नहीं है। इसको दूसरी जगह लगाया जा सकता है। जहाँ ज्यादा जरूरत हो, वहाँ लगाया जा सकता है। केवल आधा मिनट के इस्तेमाल के लिए और वह भी एक साल में, उस पर नब्बे हजार रुपये खर्च कर दिए गए हैं। क्या यह एक्सपेंडीचर प्रोडक्टिव एक्सपेंडीचर है ? नहीं है।

सरकार को अपने प्लान एलोकेशन को बदलना चाहिए। अभी उधर के एक माननीय सदस्य ने कहा है कि हम माइनर इरिगेशन और स्माल-स्केल इंडस्ट्रीज के हक में हैं। लेकिन पंच-वर्षीय योजना में स्माल-स्केल इंडस्ट्रीज के लिए केवल 300 करोड़ रुपया और लार्ज-स्केल इंडस्ट्रीज के लिए 3000 करोड़ रुपया रखा गया है। माइनर इरिगेशन और मेजर इरिगेशन के लिए रखे गये पैसे का अनुपात भी एक और दस का है। मैं चाहूँगा कि इस एलोकेशन को बदला जाये। माइनर इरिगेशन, छोटी इंडस्ट्रीज और काटेज इंडस्ट्रीज को बढ़ावा दिया जाये।

ज्यादा रीसोर्सिज जुटाये जाने चाहिए। श्री द्विवेदी ने जो कहा है, मैं उसका समर्थन करता हूँ। गाँवों में भी एक कैपिटलिस्टिक, फ्यूडल और जमींदार क्लास पैदा हो गई है, जिसको सो-काल्ड ग्रीन रेवोल्यूशन के कारण लाभ मिला है। उन्होंने लैंड रिफार्म के कानूनों को बायलेट किया है। उन्होंने इस सरकार और मिनिस्ट्रों को खरीद लिया है। आज भी वे तीस साल पुराने लैंड रिवेन्यू के रेट दे रहे हैं। इसी तरह यह सरकार बड़े-बड़े इंडस्ट्रियलिस्ट्स को जो इम्पोर्ट लाइसेंस देती है, उनको वे काले दामों पर बेचते हैं इस तरह हजारों करोड़ रुपये

काले धन में परिवर्तित हो रहे हैं। लेकिन यह सरकार उनको नहीं छोड़ेगी। श्री बनर्जी चाहे जितनी इस सरकार की हिमायत कर लें। इस सरकार के समर्थन में हाथ खड़े करते करते उनके हाथ थक जायेंगे। लेकिन उनको माफूसी होगी। जो बड़े-बड़े जमींदार और सरमायादार हैं, जो वेस्टिड इन्ट्रेस्ट्स हैं, उनको यह सरकार नहीं छोड़ सकती है, क्योंकि वे इस सरकार की लाइफ-लाइन हैं। अगर उस लाइफ-लाइन को काट दिया जाये, तो यह सरकार तीन दिन भी जिन्दा नहीं रह सकती है।

यह जरूरी है कि सरकार अपने प्लान को एम्ब्रीशस बनाये। सरकार का प्लान 23,500 करोड़ रुपये का है। उसको 34,000 करोड़ रुपये का प्लान बनाना चाहिये। उसको गाँवों के लैंडलेस लेबरर्स, छोटे छोटे किसानों, मजदूरों, छोटे छोटे दुकानदारों, माइनर इरिगेशन और काटेज इंडस्ट्रीज के लिए पैसा लगाना चाहिए।

आज डेफिसिट फिनांसिंग बहुत तेजी से हो रही है। वह सोच-समझ कर की जानी चाहिए।

अगर यह सरकार वास्तव में गरीबों का हित चाहती है, तो क्या वह इस बात की गारण्टी देगी कि अनाज, कपड़ा, नमक और तेल वगैरह जो दस बारह आवश्यक वस्तुयें हैं, जिनको गरीब से गरीब आमदमी भी इस्तेमाल करता है, उनकी कीमतें किसी भी हालत में बढ़ने नहीं दी जायेंगी, और अगर वे बढ़ेंगी, तो सरकार उनको सबसिडाइज करेगी—कम से कम उन लोगों के लिए, जिनकी आमदनी तीन सौ रुपये महीने से कम है ? मुझे याद है कि जब श्री लाल बहादुर शास्त्री मिनिस्टर थे, तो वह भी यह प्रोपोजल लाये थे। मैं चाहूँगा कि अपने आप को समाजवादी कहने वाली यह सरकार इस बारे में कुछ कर के तो दिखाये। केवल नारों से काम नहीं चलने वाला है।

इस देश में भी इंगलैंड की तरह से एक प्राइस स्टैबिलिटी बोर्ड का निर्माण किया जाये। वह एक स्टैटुटरी बोर्ड होना चाहिए, जो यह देखे कि किन चीजों की कीमतें बढ़ रही हैं, उसका गरीब लोगों पर क्या असर पड़ रहा है और किस तरह से उन कीमतों को कंट्रोल किया जाये।

जब तक प्रोडक्शन नहीं बढ़ेगा, तब तक कोई काम नहीं चलेगा। हमारा प्रैजेंट रेट आफ़ ग्रोअथ ढाई परसेंट है। प्लान में कहा गया है कि हमारा रेट आफ़ ग्रोअथ साढ़े पांच परसेंट होगा। उधर से एक माननीय सदस्य अमरीका की बात कर रहे थे। इस वक्त अमरीका का जो पर कैपिटल इनकम है, अगर हम इसी रेट आफ़ ग्रोअथ, यानी ढाई परसेंट, पर चलते रहे, तो वहां तक पहुंचने के लिए हम को तीन सौ साल लवेंगे। प्लान में जो साढ़े पांच परसेंट का रेट आफ़ ग्रोअथ बताया गया है, उससे भी गरीबी और अनएम्प्लायमेंट कम नहीं होगी। जब तक रेट आफ़ ग्रोअथ दस परसेंट नहीं होगा, तब तक हम प्रोडक्शन और एम्प्लायमेंट की वर्तमान स्थिति को भी मेनटेन नहीं कर पायेंगे, अनएम्प्लायमेंट और बढ़ेगा। आज हमारे देश में ढाई करोड़ अनएम्प्लायड हैं। अगर हमारा रेट आफ़ ग्रोअथ साढ़े पांच परसेंट भी रहा, तो भी पांच करोड़ अनएम्प्लायड हो जायेंगे।

रेट आफ़ ग्रोअथ को बढ़ाने के लिए सरकार ज्यादा रीसोर्सिज मोबिलाइज करे, ज्यादा प्राडक्शन करे, पंच-वर्षीय योजनाओं को प्रैक्टिकल और एम्ब्रीश बनाये। अगर यह सरकार नहीं जायेगी, तो केवल नारों से कुछ नहीं हो सकेगा और जिन लोगों की बातें वह करती है, वही उसको कुर्सी से उठा कर फेंक देंगे।

श्री विभूति मिश्र : सभापति महोदय, मैंने इस सदन के दोनों तरफ के भाषण सुने। इस समस्या का हल तभी निकल सकता है, जब सरकार एक इन्टेंसिव प्राइस बोर्ड

बनाये। मेरा यह रेजोल्यूशन आल-इंडिया कांग्रेस कमेटी के दिल्ली सेशन में मन्जूर किया गया था। एग्रीकल्चर, इंडस्ट्री और खानों से जो चीजें पैदा होती हैं, जो समाज और मनुष्य के लिए जरूरी हैं, उनका कास्ट आफ़ प्राडक्शन निकाल कर उनकी कीमतों में समन्वय स्थापित किया जाये। सरकार ने आज तक उस रेजोल्यूशन पर कार्य नहीं किया है। जब तक ऐसा नहीं किया जायेगा, तब तक कभी तेल के दाम बढ़ेंगे और कभी चावल, दाल, साबुन या कपड़े के दाम बढ़ेंगे और इस समस्या का समाधान नहीं हो पायेगा।

माननीय सदस्य, श्री इन्द्रजीत गुप्त, जिन्होंने यह प्रस्ताव रखा है, और श्री डांगे बैठे हुए हैं। मैं चाहता हूँ कि उन दोनों का जो स्टैंडर्ड आफ़ लिविंग है, वही स्टैंडर्ड आफ़ लिविंग वह गांवों के किसानों को दें . . .

श्री इन्द्रजीत गुप्त : पहले माननीय सदस्य दें।

श्री विभूति मिश्र : मैं तैयार हूँ।

मुश्किल यह है कि लोग कभी भादों-आश्विन के महीने में खेत में नहीं जाते हैं, इनको कभी सख्त सर्दी या गर्मी का सामना नहीं करना पड़ता है, इनके पैरों को कभी कीचड़ नहीं लगता है। ये दोनों भाई कलकत्ता और बम्बई में एयर-कन्डीशन्ड मकानों में रहते हैं। इनको किसान के दुख का क्या पता है ?

श्री इन्द्रजीत गुप्त : माननीय सदस्य कलकत्ता आकर मेरा मकान देख लें कि क्या वह एयर-कन्डीशन्ड है।

श्री विभूति मिश्र : गरीब किसान जाड़े में अपनी भैंस को चरा कर लाता है और दूध दुहता है और वह दूध इनकी चाय में पड़ता है, लेकिन उसके पास इतने पैसे नहीं हैं कि उसके बच्चे स्कूल-कालेज में पढ़ें। हर

[श्री विभूति मिश्र]

एक चीज का प्राडक्शन तो जरूर बढ़े, लेकिन जब तक उसके साथ गांधीजी का परिग्रह नहीं गया जायेगा, तब तक काम नहीं चलने वाला है। माननीय सदस्य ऊनी कोट पहनते हैं। हिन्दुस्तान के कितने आदमी ऊनी कोट पहनते हैं ?

श्री इन्द्रजीत गुप्त : श्री ऊनी कुर्ता ?

श्री विभूति मिश्र : पहले मैं नहीं पहनता था। लेकिन अब मैं बड़ा हो गया हूँ। जब माननीय सदस्य मेरी उम्र के हो जायेंगे, तब उन्हें मालूम होगा।

मिडलमैन किसान का भी सब पैसा खा जाता है और इंडस्ट्रियल गुड्स का भी। उससे बचाने का कोई उपाय होना चाहिए, लेकिन ऐसा कोई उपाय न सरकार ने निकाला है और न आपोजीशन ने। दोनों धुपों के लोग उससे चन्दा लेते हैं। इसलिए मिडलमैन को नहीं हटाया जा सका है। सरकार को भी इस तरफ ध्यान देना चाहिए। आप यह समझिए अब वह दिन नहीं है कि प्राइस कंट्रोल से ही काम चलने वाला है। इस देश में रेवोल्यूशन आने वाला है और यह जो रिवीजनिस्ट्स हैं . . . (व्यवधान) . . . मैं रेवोल्यूशनरी नहीं हूँ लेकिन यह लोग रिवीजनिस्ट हैं और आज वह दिन आ रहा है कि जिस दिन हिन्दुस्तान में यह रिवीजनिस्ट मारे जाएंगे। मैं इस लोक सभा से कहना चाहता हूँ और सरकार को चेतावनी देना चाहता हूँ कि कीमतों की बढ़ती को आप रोकें। आपकी मशीनरी कीमतों को बढ़ने से रोकने में कारगर नहीं होती है, उस मशीनरी को आप थोड़ा कारगर कीजिए और जो हम लोक सभा के जन-कार्यकर्ता हैं उनसे भी सहायता लीजिए कि कीमतों की बढ़ती न हो, गरीबों पर इसका असर न पड़े, इसलिए सरकार को चाहिए कि सरकार अपनी मशीनरी को दुस्त करे।

मैं यह समझता हूँ कि सरकार अपनी मशीनरी को दुस्त करने में लाचार है। हमने हिन्दुस्तान की आजादी समझौते से ली, रेवोल्यूशन से नहीं ली, इसलिए इस मशीनरी को आपने रखा और कांस्टीट्यूशन में उनको प्रोटेक्शन दिया। इसलिए जरूरत इस बात की है कि फिर भी जो स्थिति हो उस स्थिति में आप अपने आदमियों को दुस्त रखिए।

बाकि रहा बैंक का क्रेडिट, वह किसानों को और छोटे छोटे व्यवसायियों को नहीं मिल रहा है। मैंने खत भी लिखा है। वह दौड़ते दौड़ते मर जाते हैं। उन्हीं सेठ साहूकारों को मिलता है, बड़े बड़े लोगों को मिलता है, जो सूट बूट और कोट पैट हैट नेकटाई लगाकर जाते हैं उनको मिलता है और जो धोती कुर्ते में जाते हैं उनको यह समझते हैं कि बेवकूफ हैं, इसलिए सरकार को चाहिए और शुक्ल जी बैठे हुए हैं, इनको चाहिए कि इसके लिए इन्तजाम करें ताकि बैंक से किसानों को आसानी से क्रेडिट मिले और कम सूद पर मिले। . . . (व्यवधान) . . .

अब रहा यह कि जो कारखाने से सामान निकलता है उसका जो डिस्ट्रिब्यूशन होता है वह हर सूबे की आबादी के अनुसार, हर शहर की आबादी के अनुसार ठीक से उस का बंटवारा होना चाहिए और बंटवारे के बाद में उस की कीमत की निगरानी होनी चाहिए कि कीमत ठीक ली जाय। अब कल ही दो आदमी हमारे यहां आए और माफी मांग कर चले गए। गरीब जाता है मिट्टी का तेल लेने के लिए तो उस को नहीं मिलता है लेकिन सफेद-पोश जाता है तो उसको फौरन मिट्टी का तेल मिल जाता है। इसलिए यह प्रस्ताव तो ठीक है लेकिन इस प्रस्ताव को काम में लाने के लिए सब को एक जुट से काम करना होगा। किसी की शिकायत की जाय, किसी को गाली दी जाय, इस से काम नहीं होने वाला है।

प्राइस कंट्रोल के लिए हमको सबको साथ होना चाहिए और नहीं तो प्राइस किसी ने भी बढ़ा दी और उससे किसी पार्टी ने चन्दा ले लिया तो उसको वह सपोर्ट करने लगी, फिर दूसरी पार्टी ने ले लिया तो वह उसको सपोर्ट करने लगी। इस तरह से प्राइस कंट्रोल नहीं हो सकता। सबको खाना, कपड़ा और जीवन की आवश्यक चीजें मिलनी ही चाहिए। इसलिए मैं चाहता हूँ कि जो यह प्रस्ताव है मेरा इसमें एक सुधार है, मैं चाहता हूँ कि यह बहुत दिनों से प्रस्ताव आ रहा है, मैं बीस वर्षों से देख रहा हूँ कि प्रस्ताव होता है, हम लोग प्रस्ताव को पास करते हैं, अमेन्डमेन्ट कबूल करते हैं लेकिन उसकी कार्यान्विति नहीं होती है। असल चीज है उसका इम्प्लीमेंटेशन और इम्प्लीमेंटेशन का जो जरिया है उसको सरकार को दुरुस्त करना चाहिए। मैं समझता हूँ कि शुक्ल जी यहां से आर्डर कर देंगे, इनकी मिनिस्ट्री में जायगा, मिनिस्ट्री से फिर नीचे जायगा, लेकिन कहां तक उसका इम्प्लीमेंटेशन होता है कहां तक नहीं होता है यह देखना आवश्यक है। सबसे पहले जरूरी है किसी काम को कराने के लिए जो आपकी मशीनरी है वह मशीनरी दुरुस्त होनी चाहिए और मैं समझता हूँ कि आपकी मशीनरी उतनी दुरुस्त नहीं है, जितनी होनी चाहिए। बाकी हम लोग लोक सभा के मेम्बर हैं, हम लोगों का तो कोई अधिकार नहीं है, यहां भाषण कर दिया, भाषण करने के बाद गए, जो ट्रुकानदार ज्यादा दाम पर बेचता है उसके खिलाफ कहने के लिए गए तो दरोगा या दूसरा अधिकारी कहेगा कि गवाह लाओ, यह लाओ, पचास पेंच है, अब उस पेंच में पड़ें या और अपना काम करें, इसलिए यह काम है राजा का। राजा का काम है प्रजा को सुखी करे, राजा चाहे तो सुखी कर सकता है, राजा चाहे तो दुखी कर सकता है यह बात भीष्म पितामह ने कही है और यही मुझे कहना है कि प्राइस का कंट्रोल जरूरी है और सब का होना चाहिए न कि केवल किसान का। यह नहीं होना चाहिए कि किसान से उसकी चीज

तो सस्ते में लें और उसको जो चीज चाहिए वह महंगा दें। इसके लिए एक इन्टीग्रेटेड प्राइस बोर्ड की आवश्यकता है।

सभापति महोदय : एक बात आप लोगों से मैं कह दूँ। अभी करीब दस आदमी बोलने वाले हैं और इसका समय तो पांच ही बजे तक था . . .

श्री नरेन्द्र कुमार साल्वे : श्रीमन्, यह बड़ा महत्वपूर्ण विषय है और इस पर दो घंटे में पर्याप्त चर्चा नहीं हो सकती है। मेरा सुझाव है कि कम से कम 6 बजे तक इसको बढ़ा दीजिए।

सभापति महोदय : सब मिलाकर जिसमें मिनिस्टर का जवाब भी आता है, साढ़े पांच तक तो यह है ही और साढ़े पांच बजे हाफ ऐन अवर डिस्कशन टेक अप होगा।

श्री विद्याचरण शुक्ल : हां, तो यह नेक्स्ट डे कैरी ओवर हो जायगा।

सभापति महोदय : तो ठीक है, साढ़े पांच तक यह चलेगा उसके बाद नेक्स्ट डे कैरी ओवर होगा। साढ़े पांच बजे से हम हाफ ऐन अवर डिस्कशन लेंगे।

श्री नरेन्द्र कुमार साल्वे : श्रीमन्, अगर तब तक कीमतें गिर गईं तो हम लोग क्या करेंगे? मेरा निवेदन है कि आज ही 6 बजे तक हम इसको कर लें।

सभापति महोदय : अब तो इसमें एक राय हो गई कि इसको दूसरे दिन कैरी ओवर किया जायगा। . . . (व्यवधान) . . . फंसला यह हुआ कि आज साढ़े पांच बजे तक यह चलेगा और उसके बाद नेक्स्ट डे के लिए कैरी ओवर हो जायगा। साढ़े पांच बजे हाफ ऐन अवर डिस्कशन शुरू होगा।

श्री सत्य नारायण (वाराणसी) : सभापति महोदय, आज जीवन की सभी आवश्यक

[श्री सत्य नारायण]

वस्तुओं के दाम ब्रेतहासा बढ़ रहे हैं। इसको लेकर के पूरे देश में बेचैनी है और उसी का प्रतिबिम्ब आज पालियामेंट के अन्दर दिखाई पड़ रहा है। आज यह पहली बार नहीं है कि इस पर कोई बहस हो रही हो। इसके पहले भी समय समय पर चीजों के बढ़ते हुए दाम को लेकर के इस सदन के अन्दर बहस होती रही है। लेकिन दिखाई क्या पड़ता है कि हम यहाँ बहस करते हैं और देश में बेचैनी फैलती जा रही है, चीजों के दाम मुतवातिर बढ़ते चले जा रहे हैं। इसका कारण क्या है? इसका कारण यह है कि जब आरबों में पं० जवाहर लाल नेहरू ने समाजवाद की घोषणा की थी तो उन्होंने इस बात का एलान किया था कि आज दुनिया ऐसे दौर से गुजर रही है कि जबकि पूंजीवादी व्यवस्था के चलते हुए कोई राष्ट्र अपने देश कि समस्याओं को हल नहीं कर सकता। आज वह पूंजीवाद मरणासन्न है। इसलिए उस व्यवस्था का सहारा लेकर अपने देश का निर्माण नहीं किया जा सकता, देश में खुशहाली नहीं लाई जा सकती और समाजवाद ही एक ऐसा रास्ता है, एक ऐसी पद्धति है जो देश के अंदर खुशहाली ला सकती है और इसी आधार पर उन्होंने समाजवाद को अपनाने की बात कही। लेकिन आज जीवन में दिखाई क्या पड़ रहा है कि हम समाजवाद की बातें करते हैं किन्तु जिस व्यवस्था को हम समझते हैं कि यह मरणासन्न हो चुकी है, इसके चलते हुए राष्ट्रीय समस्याएं हल नहीं हो सकतीं, उसी व्यवस्था से चिपके हुए हैं। इन 22 सालों के अन्दर दिखाई यह पड़ता है कि बड़े बड़े इजारेदार बड़े बड़े जमीन के मालिक बढ़ते चले गए, मुल्क की पूंजी उनके हाथों में चली गई और उन्होंने पूंजी के ऊपर कब्जा करके देश के अन्दर मनमानी ढंग से जब चाहते हैं मंहगाई लाते हैं और जब चाहते हैं सस्ती लाते हैं। वे अपने हित के अनुसार इन चीजों को देखते हैं।

जब राष्ट्रीयकरण की बात की गई तो हम लोगों ने समझा कि जब बैंकों का राष्ट्रीयकरण होगा, तो बैंकों पर हमारा कन्ट्रोल होगा और हम जब चाहेंगे आवश्यकता के अनुसार बैंकों से रुपया निकालेंगे और उन के अन्दर रखेंगे। बड़े-बड़े इजारेदार जिनका बैंकों पर कब्जा था, उनके हाथों को हम रोक सकेंगे, उनको मनमानी करने से रोक सकेंगे। जिस तरह वे लोग जब चाहते थे रुपया बैंकों से निकाल कर मार्केट में छोड़ देते थे और जब चाहते थे मार्केट से खींच लेते थे—उनकी इस धांधली को रोका जा सकेगा। गांवों के किसानों को उचित दामों पर चीजें मिल सकेंगी, जो व्यक्ति चीजों को खरीद कर जिन्दगी बसर करता है, उसको सारे पदार्थ सही दामों पर मिल सकेंगे ताकि वह अपनी जिन्दगी शान्ति से बसर कर सके—इसी दृष्टि से बैंकों का राष्ट्रीयकरण किया गया, लेकिन नतीजा क्या निकला? हम जानना चाहते हैं कि क्या बैंकों का राष्ट्रीयकरण होने के बाद चीजों के दामों के बढ़ने का जो सिलसिला चल रहा था, उसमें कुछ रुकावट आई? सभापति महोदय, राष्ट्रीयकरण के बाद वह गति और ज्यादा तेज हो गई है। बैंकों के राष्ट्रीयकरण से जिन पूंजीपतियों को हम कमजोर करना चाहते थे, उनको कमजोर नहीं कर पाये, आज भी वही स्थिति है कि वे जब चाहते हैं मनमानी ढंग से पैसा मार्केट में छोड़ देते हैं और जब चाहते हैं मार्केट से खींच लेते हैं—इस का परिणाम है कि आज हमारे देश में मंहगाई बढ़ रही है।

इसी चीज को रोकने के लिये—आज सुबह आपने देखा—वित्त मंत्री महोदय ने इस बात का इशारा किया कि अगर चीजों के दाम बढ़ने की यही गति रही तो देश के अन्दर मुद्रा-स्फिति का खतरा बढ़ जायगा। यह इशारा भाभूनी इशारा नहीं है, यह गम्भीर परिस्थिति का द्योतक है। अगर मंहगाई बढ़ती गई, जीवन की चीजें सही दामों पर नहीं मिल सकीं तो चारों

तरफ हड़तालों का तांता लग जायगा, असन्तोष बढ़ेगा और आप डण्डे की मशीन से उसे ठण्डा करने की तरफ जब चलेंगे तो इसका नतीजा सोचिये कि क्या होगा। अगर आप चाहते हैं कि हड़तालें न हों, तो आपके लिये जरूरी है कि चीजों के दाम जो बढ़ रहे हैं, उनको कंट्रोल करें। समापति महोदय, जब चीजों के दाम बढ़ते हैं, तो उनकी मांगें बढ़ती है, जब मांगें पूरी नहीं होती तो हड़तालें होती है, लोगों में असन्तोष फैलता है और इस असन्तोष को दबाने के लिये आप दमन का सहारा लेते हैं। क्या यही रास्ता समाजवाद का रास्ता है, क्या यही रास्ता है जिससे महंगाई को रोग सकेंगे। जो लोग महंगाई को लाते हैं, लोगों को चीजें नहीं मिलती, ब्लेक मार्केट में चली जाती है, दूना दाम देने पर भी नहीं मिलती—पिछली बार, समापति महोदय, आपने देखा जब शादियों का वक्त था, किसानों से लेकर जनता के हर हिस्से में चीजों की जरूरत थी; उस समय डाल्डा का दाम कितना बढ़ गया था, मार्केट से बिलकुल गायब हो गया था। दवाओं का दाम, कपड़े का दाम, खाने की चीजों का दाम, जिनदगी की हर जरूरी चीज, जिन से इन्सान की जिनदगी किसी तरह से बच सकती है—वे तमाम चीजें महंगी होती चली जा रही हैं, उन पर रोक लगाने के लिये हमारी सरकार उन लोगों के हाथों को पकड़ने में हिचकती क्यों है ?

इसलिये मैं चाहता हूँ कि सरकार उन पुराने पूँजीवादी रास्तों पर चल कर देश का विकास करने की नीति को छोड़कर सच्चे समाजवाद के रास्ते की तरफ बढ़े और आज की गम्भीर परिस्थितियों को देखते हुए रेडिकल कदम उठाये, तभी देश में महंगाई को रोकना जा सकता है।

SHRI N.K.P. SALVE: With rapt attention, I heard the learned speeches of the two Guptas, both of whom have disappeared from the House at the moment, Shri Kanwar Lal Gupta and Shri Indrajit Gupta, both

of whom, for diametrically opposite reasons, entirely opposed to each other, have come to the same conclusion namely that somehow or the other, the entire blame must be foisted on the head of the Government and Government must be condemned for their policies.

I think Shri Kanwar Lal Gupta's speech was an electioneering speech, and, therefore, I would not take any cognizance of it. But I do submit that some comments made by Shri Indrajit Gupta analysing the various facets of the tax rise do deserve the highest of consideration, although I must hasten to submit that he appears to me to be a fairly serious student of macro-economics, and, therefore, what he stated in part was really commendable, except where he superimposed his political philosophy on the economic rules and laws. The laws of economics are far too ruthless to yield to any political dogmas or political fanaticism which were obvious in the various remedies suggested by the Mover.

Soaring prices have undoubtedly been a chronic headache. It has been a long-standing malaise of Indian economy—no doubt about it whatsoever.

SHRI DHIRESWAR KALITA (Gauhati): There is one supreme dogma for capitalism—more and more profit.

17.00 hrs.

SHRI N. K. P. SALVE: I merely stated that economic laws do not yield to any dogmas. Why should he feel hurt? He may accept it or not. But all the same it is there. They will never yield to any wishful thinking on the part of any politicians. They will chart their own course. Therefore, we have to understand and appreciate the various economic forces at work. Not for a moment do I think that the price spiral is something which we cannot control, nor do I exonerate completely Government from their responsibility. Government will be called upon to do what they must to check the price rise. We are fairly well reconciled to this phenomenon every time we have to pay higher and higher prices for things we need than what we paid last time. In fact, it causes us hardship; a stage has almost come in our life when I feel as a result of this price rise only those who have made a very fabulous

[Shri N. K. P. Salve]

fortune by all sorts of illegal expedients and corrupt malpractices can afford a very affluent and luxurious life evident in their vulgar-looking waistline, whereas the common people, they have to tighten their belts which they have been doing every morning for the preceding several years. With the result that every honest man who after tax cut has to tighten his belt this way is feeling the very great pain and difficulty caused to him, with the result that not only his waist is disappearing but such honest person is also becoming invisible.

Coming to certain economic philosophy propounded by Shri Gupta—he is not here—I must say that in a developing economy it is absolutely inevitable that there will be some price rise. It is a manifestation of every developing economy. The real malady in our economy is that the income growth of various people has not overstepped, has not gone ahead of the price rise, and it is due to that circumstance that we find so much of distress and anguish.

The price rise in the preceding few days has been very swiftly registered and assumed an extremely vivacious dimension. On that score, the House must be thankful to Shri Gupta for bringing this motion before us; for unless due care is taken of this problem, I am afraid that a very serious economic disaster is round the corner. He has listed the price rise in respect of various essential commodities necessary for human sustenance such as milk, milk products, cereals, edible oils. In recent times, these have registered a tremendous increase. I need not repeat what he has stated except to say that in recent times milk and milk products have registered a rise of 14.2 per cent, edible oils 16.3 per cent, vegetables and fruits 13—14 per cent and coffee 40 per cent. This is a phenomenon which needs to be tackled immediately, almost on a war footing. If one were to compare the increase in prices, the general price level, taking the base year as 1961-62, has risen to 182.7. Taking the base year as 1960, the all-India working class consumer price index has risen to 186 in mid-1970 and taking 1949 as the base year, it has risen to 226. Between 1967 and 1970 actually the price rise is to an aggregate figure of 15.54 per cent. By any standards, for an economy of any developing country, it is a matter of

which extremely serious notice has to be taken, and we need to shed equanimity if there is any on this aspect of the matter. This year itself recently we have seen that there has been a price rise of as much as 7.7 per cent. If it was analysed further, it would be seen that, despite the bumper crop of foodgrains, the rise in food articles is about six per cent, in manufactured goods about 7.81 per cent, but in industrial raw materials it is really gelloping, and it is approximately eleven per cent. And all these rises have come about when we have a real bumper crop.

I find that there are four major causes for this type of a price rise. The first cause, I entirely agree with Shri Indrajit Gupta, is the extremely greedy and unfortunate attitude of the industrialists and big business houses towards their industries, treating the industries as sport for their speculation and quick profits and not as a matter of solemn obligation to have sustained efficiency in production and productivity. If all the industrialists were to put considerations of efficiency in production on a par with profits, if not above it, I am sure there would be an increase of at least 20 to 30 per cent in production, and that by itself will be a very substantial factor in brining about an anti-inflationary trend in the entire economy.

The second cause is the massive increase in the wage costs totally unrelated to productivity. I am not against wage increase to workers. Especially those in the lower strata of society must be given sufficiently adequate wages so that they can give to their life that dignity which the human life deserves and is needed for human sustenance. But it seems of late our employees have been becoming extremely conscious of their rights, but they are forgetting their obligation completely. They are oblivious to their duties, to the fact that they also have some such thing as a solemn obligation.

Recently a very unfortunate incident was narrated to me about a Bank. One of the officials of the Uco Bank told me that there is not a clerk in the Bank who gets less than Rs. 500. I do not grudge this. They must be paid Rs. 500. They have their wives and children to look after, and Rs. 500 is not a very fabulous amount these days. But

what happened? A client went to the counter to encash a cheque. He requested the clerk to expedite the encashment of the cheque, and the clerk got extremely angry with the client and told him: "Do you think that Government has nationalised only the Uco Bank? Why don't you open an account in the next Bank if you have difficulties here?" This type of irresponsible attitude is, in fact, hitting at the very root of production and productivity. Banking business, whether it is nationalised, whether it is run by Shuklaji or Rangaji, is a highly personalised business and you cannot take this kind of liberty with your client.

See the strike of the pilots. What an amount of loss of production it has meant, what an amount of inconvenience has been caused to the public by the pilots who belong to the affluent section of society. What moral justification do they have to go on a strike like this? Therefore, it is an increasing tendency of our employees to ask for more and more wages unrelated to productivity, and we seem to be yielding and giving in. We must devise a formula for a need-based wage. Shri Indrajit Gupta suggested fair price shops. I am all for it, but is Shri Indrajit Gupta willing to take up the responsibility to ensure that the employees who take advantage of these subsidised shops work honestly atleast for three hours though they are supposed to work for eight hours? Nobody is worried about work and efficiency. That has adversely affected production and productivity.

The next aspect of the matter to which I would like Shri Shukla to give very careful thought is the large addition in indirect taxation during 1967-70. I realise that two things are inevitable in any society—tax and death. No one can escape death; likewise no one can escape tax. My only submission is that the two phenomenon should not be made into one; taxation must not mean death. Between 1967 and 1970 we have levied additional indirect taxes to the tune of Rs. 453 crores which contributed to rise of six per cent. I do not for a moment say that indirect taxes should not be collected. After all our revenues have to be augmented. From where are we going to pay increased wage bills and meet our defence and other expenditure in connection with various development plans? Taxes are inevitable. But taxes which

directly contribute to the price rise have to be checked. The next important reason for the inflationary price rise is the supply of money. There is some discrepancy in the figures given by Mr. Gupta and the figures I have. The added money which is now floating is about Rs. 601 crores; taking into account the velocity of circulation, economists have calculated that there is an added purchasing power of Rs. 2700 crores in the hands of people purchasing limited goods and services. If that is the position, there is bound to be a price rise.

Coming to the remedies straightaway, the only panacea that we can have is not fiscal and monetary measures. To depend upon the Reserve Bank for more control of credits or to talk of wage freeze is unrealistic. The first step is to increase production. For the first time I have been given to understand that the Industrial Development Ministry is now giving a free hand to entrepreneurs. If an entrepreneur wants to put up a mill or an industry, the Ministry should not try to stifle the industry before it comes into being merely because the Government calculates that the country will not need the production of that mill or factory. Government has no machinery to determine what the needs of 550 million people are going to be; they have no basis to decide whether any production is going to be surplus. Still production was stifled by unimaginative policies of this Ministry in last few years. An all out effort must be made to increase production. The second suggestion is that wages have to be related to productivity. Thirdly, we have to mobilise savings which will snap the purchasing power. I wish Shri Gupta were here when I am making my last suggestion. If you are serious about production and productivity, declare strikes as a criminal offence in respect of employees drawing above Rs. 1,000.

SHRI MUTHU GOUNDER (Tirupattur): One need not be pessimistic even now that we cannot tackle the rising prices. Price is rising alarmingly in respect of essential commodities like food, milk products, cloth, housing materials and so on. We can bring them down if we have a mind. Four or five years ago we had a discussion in this House to bring down the price of sugar and supply to consumers in adequate quantities. Now we are in a position to do that; not only

[Shri Muthu Gounder]

that, we are now seeking export markets. Farmers are ready to produce the commodities which they can produce. If they have a mind they can do and you can depend upon them. They have not gone very deeply into politics; they want to work. By the green revolution they have produced food. We were importing Rs. 100 crores worth of cereals; we have almost stopped imports now and we produce enough food. We are lacking in some commercial crops, such as cotton and oil seeds; that is why the prices of edible oils like groundnut oil, etc. are rising. We do not also produce enough cotton and some cotton mills want to close down. As an experienced farmer, I can say that within two or three years we shall be able to produce cotton not only to meet the needs of our own mills but also to export outside. Perhaps we may not be able to produce long staple cotton on account of the climatic conditions and other factors. But we can produce the other variety of cotton. There are edible oils. Only two years back, there was nobody to ask for our groundnuts. It was being sold at Rs. 200 a quintal. Now, it is being sold at Rs. 400 a quintal. Next year, we will be having enough production of groundnuts because everywhere I see groundnut is produced, on account of the introduction of the hybrid variety. In the Madras State we have introduced TM-7 and TM-10 varieties which are produced in double the quantity compared to our traditional variety. Therefore, there will not be any shortage of edible oils. So, the future is not bleak as we see today.

But the price of the commodities of the farmer is going up. We are not able to control it. It is not in our hands. The prices of fertilisers, agricultural implements, tractors, oil-entines, motor-pumps, etc., are going up very much, and that is why the cost of cultivation is also going up proportionately. It is not in our hands. It is miserably in the hands of industrialists and the labourers. I am not criticising them, but I find there is some fault with them. The price of a crow-bar is now four times more than we got it 10 years back. The prices of agricultural commodities, food commodities, have gone up though not to such an extent, as for example, the cereals, wheat and other things. They have gone up every where except perhaps Philippines, Cambodia, Thailand; not even Burma. The price

of instruments and implements which are obtained from the industries should be put down, and then only the price of agricultural commodities will go down. That is not in our hands.

The so-called public sector industries are also producing only about 50 to 60 per cent of their capacity. I do not want to criticise them. But I want that the public sector projects should produce at least to their capacity. We farmers can only boast that we are true patriots. Taking up the needs of the country and knowing the food situation in the country, we work hard to produce enough. But the other sectors, especially the industrial sectors even now, on account of labour disputes, are not producing much, and we are not able to get even pipes, the GI pipes in the market, because pipes are not produced in Durgapur or in some other big factories, but in smaller ones.

In the factories, the labourers are getting about Rs. 10 to 12 or Rs. 14 a day. A middle-class farmer like me is not getting more than Rs. 3 or Rs. 4 a day. Here, there has been a lot of discussion about the small farmer, big farmer, rich farmer, and so on. I have not seen a rich farmer now. There were many in those days; they were zamindars. They have gone. People like me belong to middle-class farmers, owning about 15 to 20 acres of land. We are able to produce the maximum quantity by intensive cultivation. Not only will we be able to produce enough foodgrains, but we will be able to produce and supply edible oils, and cotton to the mills. So, I request the Government and the concerned political parties to see that a good atmosphere prevails in the industrial sector and we get the tools and instruments like electric poles, electric appliances, etc. We know how to produce, but only for want of these implements we are not able to produce, for example enough fertilisers. The price of fertilisers has gone up. Here, a lot has been said that the farmer is making money and so where is the justice for him to increase the price of ordinary urea which is also got from under the earth. It is priced high in our country, when Japan and Yugoslavia and other countries are able to produce urea at a cheaper rate. Why can't we produce it at a cheaper rate? Where is the necessity

for the price of steel going up? The iron ore is also dug up from the earth. But people are not getting enough steel at a cheap price. The price of steel is going up. The poor farmers are not in a position to ask the industrialist and the Government to check the prices of these commodities I ask you on behalf of the farmers: Please see that the prices of pipes, motors and other steel products do not go up. We will work hard, produce any more and see that the price of agricultural commodities will come down. Then only there will be salvation for the country.

श्री रणधीर सिंह: सभापति महोदय, हाउस के सामने जो प्रस्ताव है उसमें महंगाई का जिक्र है। मुझे इतना तजुर्बा है और मैं जानता हूँ कि हिन्दुस्तान की हालत को देखते हुए गरीबी को देखते हुए यहां महंगाई है, लेकिन यह महंगाई सिर्फ हिन्दुस्तान में ही नहीं है। मुझे विदेशों में भी जाने का इत्फाक हुआ। जो केला यहां एक आने का मिलता है वही योरप में 3 या 4 रु० का है। जो कपड़ा हम यहां लेते हैं उसका दाम बाहर बहुत ज्यादा है। मैंने जर्मनी में अपने बच्चे के लिये बुशशर्ट लिया। जो बुशशर्ट यहां 6 रु० की मिलती है वह वहां 50 और 60 रु० में मिलती है। जो अखबार हमें यहां 25 पैसे में मिलता है वही वहां साढ़े तीन और चार रुपये में है। इसलिये यह कहना दुरुस्त नहीं है कि हिन्दुस्तान में ही गरीबी है। (अवधान)

हमारे दोस्तों ने यह खयाल जाहिर किया कि शायद यह बीमारी हिन्दुस्तान में ही है, लेकिन मैं अर्ज करना चाहता हूँ कि यह फ्रेनामेनन सारी दुनिया का है। यह बात ठीक है कि हिन्दुस्तान दुनिया में खास तौर से एक गरीब देश है और यहां पर जो हालात पैदा कर दिये जाते हैं वहां कुछ न कुछ करना चाहिये। लेकिन यह होगा कैसे? सब से बड़ी चीज यह है कि हमारी प्लैन में जो शिफ्ट होना चाहिये वह नहीं हो रहा है। साथ ही सब से बड़ी जरूरत इस बात की है

कि यहां पर पैदावार बढ़े। लेकिन पैदावार कैसे बढ़ेगी? अगर श्री बनर्जी यहां पर रोज आकर कहें कि महंगाई घटनी चाहिये, तो उससे कुछ होने वाला नहीं है। जहां हिन्दुस्तान की आबादी का 80 फीसदी हिस्सा रहता है वहां की पैदावार बढ़नी चाहिये। अगर आज देहातों की पैदावार बढ़ेगी तो जो गरीबी है वह मिटेगी। आज वहां पर जितनी गरीबी है उसको आदमी सोच नहीं सकता। यहां पर रोज वेज की बात होती है। आज आप देहातों में जाकर देखें तो पता चलेगा कि 6 मकानों में से केवल पांच मकान रहने लायक होते हैं और उन पांच मकानों में से भी चार मकान बरसात में गिर जाते हैं। जहां इन्सान इन्सान की तरह नहीं, हैवान की हालत में रहते हैं, अगर उन आदमियों को रोजगार-धन्धा मिले तो हिन्दुस्तान की पैदावार बढ़ेगी और तभी देश खुशहाल होगा।

देहातों की पैदावार बढ़ाने का एक ही तरीका है। जैसा दो चार माननीय सदस्यों ने कहा कि हमारी प्लैन में शिफ्ट होना चाहिये। आज सरकार का ध्यान देहातों की तरफ जाना चाहिये। अगर आज आप बड़े बड़े कारखाने और बड़ी बड़ी मिलें, बड़ी बड़ी अन्डरटेकिंग्स और बड़े-बड़े प्रोजेक्ट शहरों में थोप दें और दो हजार मजदूर हिन्दुस्तान के लाल झंडे लेकर आ जायें तो उससे कुछ लीडरों की लीडरी चमकने का मौका भले ही मिल जाये लेकिन इससे हिन्दुस्तान की गरीबी मिटने वाली नहीं है। इसका सीधा इलाज यह है कि इस देश के लिये एक ऐसी प्लैन बनाई जाय कि चार साल, पांच साल या सात साल में एक एक इंच जमीन को हमें पानी देना है। एक एक इंच जमीन के लिये पानी दिया जाये, अच्छी फ्रिटिलाइजर मिले, अच्छे वैराइटी के सीड हों, मल्टिपल क्रापिंग हो और जहां आज एक जमीन में पांच और सात मन गन्ना निकलता है वहां उसकी दुगुनी और त्रिगुनी फसल हो तो उससे महंगाई खत्म होनी। अगर पैदावार बढ़ेगी

[श्री रणधीर सिंह]

तो कीमतें कम होंगी। लोगों को काम मिलेगा।

दूसरी बात जो मैं कहना चाहता हूँ वह यह कि यहां पर एक प्लेन होनी चाहिये रूरल एलेक्ट्रिफिकेशन के लिये जिस में यह तय किया जाये कि दो साल में, चार साल में गांव गांव को बिजली दी जायेगी, पानी दिया जायेगा, जिस से हरिजनों के लिये काम मिलेगा, छोटे मोटे धन्धे होंगे, बैकवर्ड क्लासेज के लोगों को छोटे-मोटे धन्धे मिलेंगे। इसके साथ ही यह भी किया जाये कि टाटा बिड़ला के साथ जो हिन्दुस्तान में करोड़ों रुपयों का सट्टा या स्पेकुलेशन करने वाले लोग हैं उनके दरवाजे बन्द किये जायें और बैकवर्ड क्लासेज, हरिजनों और आदिवासियों को रुपया दिया जाये, किसी को एक हजार रुपया, किसी को दो हजार रुपये साथ ही उनको बिजली मिले जिससे वह अपना धन्धा चलायें। कुछ वहां खेत में उनको काम मिले, कुछ घरेलू दस्तकारी का उनको काम मिले। गांव-गांव को सड़कों से मिला दिया जाए तो शहरों की तरफ जो आदमी भागते हैं, भागना बन्द कर देंगे। जो यहां आ जाते हैं वे समझते हैं कि वे ज्यादा इंटेलीजेंट हैं, ज्यादा इंटेलिक्चुअल बन गए हैं, उनका स्टैंडर्ड आफ लिविंग ऊंचा हो गया है। जो डिसपैरिटी गांवों और शहरों में पैदा हो गई है उसी की वजह से लोग शहरों की तरफ आते हैं। यह जो डिसपैरिटी है इसको आप मिटाएं। आदमी आराम से देहात में जाकर रहें, वहां उनको सस्ता खाना मिले, सस्ते रेट पर वे रहें, अच्छा सस्ता दूध मिले, सस्ता घी मिले, बेहतरीन अनाज मिले, तो वे जरूर गांवों की तरफ जाएंगे। आज शहरों में पक्के मकानात मिलते हैं जिनका किराया बहुत देना पड़ता है, चाय पानी पर ज्यादा से ज्यादा खर्च करना पड़ता है और जब मकानों की डिमांड बढ़ जाती है तो कम्पटीशन हो जाता है और किराये बढ़ जाते हैं और मकान मिलना मुश्किल हो जाता है। यह जो लोगों के दिमाग में आ गया है कि

शहरों में कलचढ क्लास के प्रिविलेज्ड क्लास के लोग रहते हैं और देहातों में जाहिल और गंवार आदमी रहते हैं, इसको मिटाया जाना चाहिये।

मैं चाहता हूँ कि रूरल डिवेलेपमेंट बोर्ड देश में कायम हो और उनके लिए रुपया आप दें, ज्यादा से ज्यादा फंड्स का बन्दोबस्त आप उनके लिए करें। किसानों को, मजदूरों को, हरिजनों को और वीकर सेकशंस को उन से पैसा दिलाया जाए।

मैं यह भी चाहता हूँ कि किसानों को ठीक कीमत नहीं मिलती है। जिनकी बनर्जी साहब वकालत करते हैं वे खाल उधेड़ते हैं। षड़ी अगर लेने जाओ तो दो तीन गुना अपना मार्जिन रखते हैं, कार जब लेनी होती है तो पता नहीं कितने परसेंट अपना मार्जिन रख लेते हैं। फाउन्टेन पेन में दुनिया भर का मार्जिन रख लेते हैं। किसान जो पैदा करता है उसका उसको प्रापर रिटर्न नहीं मिलता है। किसान को आप इंसैटिव नहीं देंगे, ठीक कीमत नहीं देंगे तो उसका दिल बैठ जाएगा और वे मेहनत करना बन्द कर देंगे। उसको कीमत अपनी उपज की ठीक मिलनी चाहिये। हिसाब लगाकर मिलनी चाहिये। जो आपने एग््रीकलचर कमिशन बिठा रखा है उसमें तमाम दुनिया भर के आईसी एस लोग आपने भर्ती कर दिये हैं। उनको क्या पता है कि कितना गेहूं की पैदावार में खर्च होता है, चावल गन्ने की पैदावार में कितना होता है मैं चाहता हूँ कि किसान को रिम्युनेटिव प्राइस मिले। साथ ही साथ जो नान एग््रीकलचरल गुड्स हैं, उनकी प्राइसिस और एग््रीकलचरल गुड्स की प्राइसिस में पैरिटी होनी चाहिये। उसके माल को जब आप सस्ते दामों पर ले लेते हो तो तेल, नमक, स्टील, सिमेंट भी कंसेशनल रेट पर दिलाने का आपको प्रबन्ध करना चाहिये, सबसिडाइज्ड रेट पर दिलाने का प्रबन्ध करना चाहिये।

जो ट्रीटमेंट उसके साथ अब किया जा रहा है अगर यही ट्रीटमेंट चलता रहा तो वह वक्त भी आएगा जब किसान अपनी चीज को नहीं बेचेगा। आप सोचते हैं कि सस्ती मिले। क्या आप किसान को कहीं का छोड़ना चाहते हैं? अगर यही बात है तो देखना क्या हालत होती है और कहां से आपको खाने को मिलता है।

महंगाई को तो आप रोकें लेकिन जो इगनोर्ड डोमेन है, जो इगनोर्ड स्फीयर है, जो देहात है, उनको आपको उठाना पड़ेगा और वहां उनको आपको इंस्टिट्यूट देने होंगे, उनके साथ प्रेफरेंशियल ट्रीटमेंट करना होगा, उनको अच्छा भाव देना होगा और उनको एनकरेजमेंट देना होगा। जब आपने ऐसा किया तभी महंगाई कम होगी।

श्री राम सेवक यादव (बाराबंकी) : आज की जो चर्चा है, इस में कोई शक नहीं है कि उस में सब से बड़ा राक्षस जो है, वह महंगाई है। उसके लिए किसी को अगर जिम्मेदार ठहराया जा सकता है तो इसी सरकार को ठहराया जा सकता है। यह इसलिए भी है कि यह सरकार उत्तराधिकार की सरकार है। यह नहीं कहा जा सकता है कि अभी हम को आए हुए थोड़े दिन हुए हैं, हम काबू नहीं कर पा रहे हैं।

समापति महोदय : अगली बार जब यह विषय आएगा तब आप बोलियेगा।

17.29 hrs.

HALF-AN-HOUR DISCUSSION *Re:*
RESUMPTION OF TRADE BETWEEN
INDIA AND PAKISTAN

श्री भोगेन्द्र झा (जयनगर) : यह प्रश्न भारत-पाकिस्तान व्यापार के सम्बन्ध में है। इस प्रश्न को उठाने की आवश्यकता इसलिए पैदा हुई कि पाकिस्तान के मंत्री श्री रहमान

साहब ने हाल ही में एक वक्तव्य दिया था कि भारत और पाकिस्तान में तो व्यापार के मामले में अवरोध पैदा हो गया है, उसको दूर किया जाना चाहिये और भारत पाकिस्तान व्यापार में फिर उसी तरह से समंजस्य और सहयोग स्थापित किया जाना चाहिये।

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH): May I just clarify that there is no minister of this name? I think, what has appeared in the question is not clear; my intervention is only for giving information. He happens to be the Chairman of their Chamber of Commerce and Industry.

SHRI KANWAR LAL GUPTA (Delhi Sadar): The matter ends.

SHRI SWARAN SINGH: That is what I say.

श्री भोगेन्द्र झा : यही बात खत्म नहीं होती, यहीं से बात शुरू होती है। इसका आधार यह है कि रहमान साहब ने जो वक्तव्य दिया है और पूर्वी पाकिस्तान का लोकमत भी जिस तरह से जागृत हो रहा है और वह भी भारत के साथ व्यापार बढ़ाने को इच्छुक है, उसकी वजह से पाकिस्तान सरकार के रुख में भी नमी आई थी।

रहमान साहब के नेतृत्व में जो प्रतिनिधि मंडल वाणिज्य के सम्बन्ध में आया था उसने जो राय दी थी और यह कहा था कि फिर से व्यापार दोनों देशों में शुरू होना चाहिये, उसके बाद से भारत सरकार ने कोई पहल नहीं की है। भारत सरकार ने ऐसा कोई एलान नहीं किया है कि हम इस बात का स्वागत करते हैं। उसने इस बीच कोई नया कदम नहीं उठाया है जिससे पता चलता कि पाकिस्तान के अन्दर जो सहयोग इस क्षेत्र में चाहने वाले तत्व हैं, जो शक्तियां हैं, उनको बढ़ावा मिलता। उलटे जवाब यह दिया गया है कि पाकिस्तान की ओर से कोई उत्साहजनक जवाब नहीं आया है। यह कह कर बात को समाप्त कर दिया गया है।